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BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

(Original Application No. 584 of 2022)

IN THE MATTER OF:

Durga Prasad Yadav & Ors.

..... Applicant

Versus

State of Uttar Pradesh & Ors.

..... Respondents

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Date: 22/7/2023

184
BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

①

(Original Application No. 584 of 2022)

IN THE MATTER OF:

Durga Prasad Yadav & Ors. Applicant
Versus
State of Uttar Pradesh & Ors. Respondents

ADDITIONAL REPLY FILED BY THE RESPONDENT
NO.5 /PROJECT PROPONENT i.e. M/S AMRIT
BOTTLERS PVT. LTD.

MOST RESPECTFULLY SHEWETH:

1. That the Respondent No.5 /Project Proponent i.e. M/s Amrit Bottlers Pvt. Ltd. [hereinafter referred to as the “answering Respondent”] is a company registered under the Companies Act, 1956 having its Registered Office at: P-18, Dobson Lane, Madhusudan Apartment, Howrah, West Bengal – 711 101 and its manufacturing Unit at: Chandpur Harbans, Allahabad Road, P.O. – Dabhasemar, District – Ayodhya, Faizabad, U.P. – 224 133.
2. That on 14.03.2023, the answering Respondent has already filed its Reply in this present Original Application No. 584 of 2022 and has also filed several documents along-with the said Reply dated 14.03.2023. That the answering Respondent craves leave & indulgence of this Hon’ble Tribunal that the contents of the said Reply dated 14.03.2023 filed by the answering Respondent and the documents filed along-with the said Reply dated 14.03.2023 may be treated as part &

parcel of this present Additional Reply and the same are not repeated herein for the sake of brevity.

3. That the answering Respondent has also obtained a fresh Consolidated Consent to Operate and Authorisation dated 18.07.2023 under Section 25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 which is valid from 23.03.2023 to 31.12.2025. Copy of the Consolidated Consent to Operate and Authorisation dated 18.07.2023 is annexed as **Annexure: A.**

4. That the answering Respondent has also obtained No-Objection Certificate (NOC) for its fourth bore-well having Registration No.202207000802, which was not operational at the time of filing the aforesaid Reply dated 14.03.2023, issued by the Ground Water Department, Uttar Pradesh with a validity period from 30.08.2022 to 29.08.2027. That No-Objection Certificates (NOCs) issued by the Ground Water Department, Uttar Pradesh for the other 3 (Three) bore-wells of the answering Respondent are already annexed along-with the aforesaid Reply dated 14.03.2023 filed by the answering Respondent. Copy of the No-Objection Certificate (NOC) for the fourth bore-well having Registration No.202207000802 is annexed as **Annexure: B.**

5. That the ETP of the answering Respondent consists of Bar Screen, Sump Tank, Oil & Greece Trap, Equalization Tank (3 Nos.), Chemical Dosing Tank, Flash Mixer, Flocculation Chamber, Primary Clarifier, Aeration Tank (3 Nos.),

Secondary Clarifier (2 Nos.), Chlorination & De-chlorination Tank, Treated Water Tank, Fish Pond, Carbon & Sand Filter, Sludge Drying Beds etc. Copy of the ETP Adequacy Report of the unit of the answering Respondent is annexed as **Annexure: C.**

6. That the answering Respondent, being a responsible corporate citizen, keeps a regular check by itself on the pollution control equipments installed by it in its unit and time & again analysis the parameters of both the treated effluent and gaseous emissions generated by the unit of the answering Respondent. That various test reports of both the treated effluent as well as gaseous emissions generated by the unit of the answering Respondent shows that their parameters are well within the prescribed limits and, therefore, the answering Respondent is duly complying with the environmental norms. Copies of the various test reports of the treated effluent generated by the unit of the answering Respondent are collectively annexed as **Annexure: D (Colly)**. Copies of the various test reports of the gaseous emissions generated by the unit of the answering Respondent are collectively annexed as **Annexure: E (Colly)**. Copies of "Calibration Certificate" dated 01.06.2023 for the ETP Outlet Flow Meter and "Water Quality UV Analyzer Test & Calibration Report" dated 01.06.2023 for the O.C.E.M.S are collectively annexed as **Annexure: F (Colly)**.
7. **Brief Facts of the Case:**
- (a) That the Applicant, vide a Letter Petition, sent by e-mail alleged damage to the environment and existence of River

Trilodki Ganga (Baha) caused by the construction of Shri Ram International Airport.

- (b) That this Hon'ble Tribunal treated and registered the said Letter Petition of the Applicant as Original Application being O.A. No. 584/2022 and vide Order dated 14.09.2022, constituted a Joint Committee comprising of the representatives of (1) Principal Secretary, Department of Civil Aviation, Lucknow; (2) Executive Officer, Municipal Council, UPPCB and (3) District Magistrate, District – Ayodhya (U.P.) and directed the said Joint Committee to submit factual and action taken Report within one month.
- (c) That in compliance to the said Order dated 14.09.2022 passed by this Hon'ble Tribunal, a Joint Committee was formed consisting of (1) Sh. Vishal Singh, Municipal Commissioner, Municipal Corporation, Ayodhya; (2) Sh. Prabhakant Awasthi, Additional District Magistrate (Land Acquisition), Ayodhya; (3) Sh. S.P. Singh, Additional Director, Civil Aviation Department, Lucknow and (4) Sh. Chandresh Kumar, Regional Officer, UPPCB, Ayodhya.
- (d) That the above-said Joint Committee conducted the on-site inspection of the unit of the answering Respondent on 09.11.2022. That on 09.11.2022, during the said on-site inspection, the Applicant i.e. Sh. Durga Prasad Yadav, Sh. Saurabh Singh (concerned Lekhpal) and some local residents were also present along-with the above-said Joint Committee.

- (e) That the above-said Joint Committee submitted its "*Joint Committee Inspection Report*" before this Hon'ble Tribunal vide a Letter dated 12.12.2022 by post. That the said "*Joint Committee Inspection Report*" is duly available on the web-site of this Hon'ble Tribunal.
- (f) That this Hon'ble Tribunal, vide its Order dated 21.12.2022, issued Notice to the answering Respondent through the District Magistrate, Ayodhya and directed the answering Respondent to file its Response/Reply. That in compliance to the Order dated 21.12.2023 issued by this Hon'ble Tribunal, the District Magistrate, Ayodhya, issued the Notice to the answering Respondent on 16.01.2023.
- (g) That on 14.03.2023, the answering Respondent filed its Reply in this present Original Application No. 584 of 2022 and has also filed several documents along-with the said Reply dated 14.03.2023.
- (h) That this Hon'ble Tribunal, vide Order dated 16.03.2023, directed the joint committee to re-inspect the unit of the answering Respondent and further directed to submit a further report addressing the allegations of pollution of Trilodki Ganga river due to discharge of effluent by the answering Respondent.
- (i) That, in compliance with the said Order dated 16.03.2023, a Joint Committee was formed consisting of (1) Sh. Prabhakant Awasthi, Additional District Magistrate (Land Acquisition, Ayodhya); (2) Sh. S.P. Singh, Additional Director, Civil

Aviation Department, Lucknow; (3) Smt. Ankitā Shukla, Assistant Municipal Commissioner, Nagar Nigam, Ayodhya, nominee of Municipal Commissioner and (4) Dr. T.N. Singh, Regional Officer, U.P. Pollution Control Board, Ayodhya, nominee of U.P. Pollution Control Board.

- (j) That the said Joint Committee, inspected the unit of the answering Respondent on 23.06.2023 so as to review the factual position in the matter as directed by this Hon'ble Tribunal, vide its said Order dated 16.03.2023.
- (k) That the above-said Joint Committee submitted its "*Joint Committee Inspection Report*" before this Hon'ble Tribunal vide a Letter dated 20.07.2023 by post. That the said "*Joint Committee Inspection Report*" is duly available on the website of this Hon'ble Tribunal.

8. **ANALYSIS OF THE "JOINT COMMITTEE INSPECTION REPORT" DATED 20.07.2023 FILED BY THE JOINT COMMITTEE BEFORE THIS HON'BLE TRIBUNAL:**

That since in the Written Submissions filed by the Applicant in the said O.A. No. 584 of 2022, the Applicant has made averments that effluent discharged by the answering Respondent is polluting Trilodki Ganga River which is considered to be sacred by millions of people, therefore, this Hon'ble Tribunal vide Order dated 16.03.2023, directed the joint committee to re-inspect the unit of the answering Respondent and further directed to submit a further report addressing the allegations of pollution of Trilodki Ganga

river due to discharge of effluent by the answering Respondent. '

- (a) That analysis of the said "*Joint Committee Inspection Report*" dated 20.07.2023 shows that the answering Respondent is a compliant unit and is operating its unit with all the necessary pollution control equipments/ measure, Authorizations, Consent to Operate and/or No Objection Certificates (NOCs). That further analysis of the said "*Joint Committee Inspection Report*" dated 20.07.2023 shows that the parameters of the treated effluent generated by the unit of the answering Respondent are well within the prescribed limits and, therefore, the answering Respondent is duly complying with the environmental norms.
- (b) That some of the important observations mentioned in the said "*Joint Committee Inspection Report*" dated 20.07.2023 are incorporated herein below for the ready reference of this Hon'ble Tribunal:
- (i) **Observation No.1.3:** Electromagnetic flow meter have been installed for measurement of ground water abstraction.
- (ii) **Observation No.1.4:** Industry has obtained No Objection Certificate from Ground Water Department.
- (iii) **Observation No.1.5:** The unit has obtained Consent under Water Act, 1974 and Air Act, 1981 which is valid up-to 31.12.2025.
- (iv) **Observation No.1.7:** Effluent Treatment Plant of capacity 2000 KLD has been installed for the treatment of industrial

waste water which was found operational at the time of inspection.

- (v) **Observation No.1.8:** Sewage Treatment Plant of capacity 60 KLD has been installed for the treatment of sewage generated from the industrial premises and it was found operational at the time of inspection.
- (vi) **Observation No.1.9:** O.C.E.M.S have been installed at the outlet of E.T.P and it has been connected to the server of C.P.C.B as well as UPPCB Lucknow.
- (vii) **Observation No.2.1:** The joint committee collected the industrial effluent as well as domestic effluent at Inlet and Outlet of ETP and STP respectively. The water samples of Upstream of the said drain and Downstream of the said drain, were also collected to review the hazardous situation of the said drain which has been referred as Trilodki Ganga.
- (viii) **Observation No.2.2:** All the samples were submitted in the Central Laboratory of U.P. Pollution Control Board, Lucknow, which is a NABL accredited Laboratory.
- (ix) **Observation No.2.3:** The results of the water samples have been shown below in tabular form for sake of simplicity:

Parameter	ETP		STP		Tilaiya Drain (Trilodki Ganga)	
	Before	After	Before	After	U/s	D/s
pH	11.07	7.89	7.63	7.82	7.57	7.16
Suspended Solids	132.0	74.0	78.8	62.0	72.0	78.0

Disolved Solids	2256.0	1368.0	1354.0	908.0	864.0	932.0
Total Solids	2388.0	1442.0	1432.8	970.0	936.0	1010.0
Total Coliform	-	-	1600000.0	3400.0	-	-
Fecal Coliform	-	-	280000.0	780.0	-	-
BOD	180.0	25.0	56.0	23.8	18.0	22.0
COD	1269.6	196.4	212.0	174.4	96.0	132.0
Colour	-	-	-	-	40.0	40.0

(x) **Observation No.2.4:** As per Analysis Report shown above the treated effluent has been found as per CPCB /SPCB norms.

9. That from the afore-mentioned facts, it is clear that the answering Respondent is a compliant unit and is operating its unit with all the necessary permissions, licenses, Consent to Operate and/or No Objection Certificates (NOCs). That the answering Respondent is duly following all the directions /guidelines issued time & again by the statutory authorities and is following all the law which are necessary to operate the industry.
10. That in the light of the submissions made by the answering Respondent hereinabove read with Reply dated 14.03.2023 filed by the answering Respondent and also in the light of the fact that the answering Respondent is a compliant unit and is following all the environmental norms which is clear from both the Joint Committee Reports dated 12.12.2022 and 20.07.2022, the said Original Application No. 584 of 2022 may be closed as far as it is concerned /related to the answering Respondent.

PRAYERS:

In the facts and circumstances as stated above, it is therefore, most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to:

- (i) Dismiss the Original Application being O.A. No.584/2022 titled as "*Durga Prasad. Yadav & Ors. Vs. State of Uttar Pradesh & Ors.*" filed by the Applicant in as far as it is related with the answering Respondent;
- (ii) Pass such other/further order(s) as this Hon'ble Tribunal may deem fit and proper in the facts & circumstances of the case.



**RESPONDENT NO.5
(M/S AMRIT BOTTLERS PVT. LTD.)**

THROUGH



ANUBHAV ANAND ARON, ABHINAV ANAND

(Advocates for the Respondent No.5)

A-901, Apex Golf Avenue, Sector-1,
Greater Noida (West), U.P. – 201 306

Mob: 9811764256, 9582416270

Email: abhinav.legal@gmail.com

Place: *New Delhi*
Date: *22/7/2023*

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

(Original Application No. 584 of 2022)

IN THE MATTER OF:

Durga Prasad Yadav & Ors.

..... Applicant

Versus

State of Uttar Pradesh & Ors.

..... Respondents

AFFIDAVIT

I, Arjun Das Vaswani aged about 59 years S/o Sh. Khattu Mal Vaswani working as Head - Administration with M/s Amrit Bottlers Pvt. Ltd. having its manufacturing Unit at: Chandpur Harbans, Allahabad Road, P.O. - Dabhasemar, District - Ayodhya, Faizabad, U.P. - 224 133 (the Respondent No.5 herein) do hereby solemnly affirm state as under:-

1. That I am working as Head - Administration with *M/s Amrit Bottlers Pvt. Ltd.* (the Respondent No.5 herein) and I am well conversant with the facts of the case, as such I am competent to swear this affidavit.
2. That the accompanying Additional Reply has been drafted by my Counsel under my instruction and the content of the same have not been repeated herein for the sake of brevity and the same may kindly be read as part and parcel of the present Affidavit.
3. That I have read and understood the content of the accompanying Additional Reply and present Affidavit and the same are true and correct to my knowledge and nothing material has been concealed there from.

Arjun Das Vaswani
 DEPOSENT
 Faizabad

VERIFICATION:

Verified at on this 21 day of 07 - 2023 that the contents of the above affidavit are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefore

Arjun Das Vaswani
 DEPOSENT
 Faizabad

Arjun Das Vaswani
B.K. Tami Ver

11:15 AM

21/7/23

US Ver
21/7/23

Arjun Das Vaswani
21/7/23

W/O

UTTAR PRADESH
 DISTRICT COURT
 FAIZABAD
 AFFIDAVIT, 2023
 1880905

W/O
21/7/23



Uttar Pradesh Pollution Control Board

Building No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.in, Website: www.uppcb.com

178829/UPPCB/Faizabad(UPPCBRO)/CTO/both/AYODHYA/2023

Date: 18/07/2023

To,

M/s

AMRIT BOTTLERS PRIVATE LIMITED

Chandpur Harbans, P.O. Dabhasemar, Distt. Ayodhya, Uttar Pradesh, AYODHYA, 224133

Application Id-
20042295

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981

CCA is hereby granted to **AMRIT BOTTLERS PRIVATE LIMITED** located at **Chandpur Harbans, P.O. Dabhasemar, Distt. Ayodhya, Uttar Pradesh, AYODHYA, 224133.** subject to the provisions of the **Water Act, Air Act** and the orders that may be made further and subject to following terms and conditions :-

1. This CCA AMRIT BOTTLERS PRIVATE LIMITED granted for the period from 23/03/2023 to 31/12/2025 and valid for manufacturing of following products.

S No	Product	Quantity	Unit
1	Package Drinking Water	1095.6	Kilo Liters/Day
2	Juice	472.7	Kilo Liters/Day
3	Carbonated Soft Drink (CSD)	2365.7	Kilo Liters/Day

2. Conditions under Water(Prevention and Control of Pollution) Act -1974 as amended :-

(i) The daily quantity of effluent discharge (KLD) :-

Kind of Effluent	Quantity(KLD)	Treatment facility	Discharge point
Domestic	45 KLD	STP	Telaiya Drain
Industrial	1850 KLD	ETP	Telaiya Drain

(ii) Trade Effluent Treatment and Disposal :-The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.

In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

Industrial Effluent Quality Standard

RAM KUMAR
SINGH

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S.No.	Parameter	Standard
1	pH	As per E(P)A Rules, 1986
2	BOD (mg/L)	As per E(P)A Rules, 1986
3	COD (mg/L)	As per E(P)A Rules, 1986
4	TSS (mg/L)	As per E(P)A Rules, 1986
5	Oil & Grease (mg/L)	As per E(P)A Rules, 1986

(iv) Sewage Treatment and Disposal :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality. In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(v) The treated sewage shall be reused in gardening as far as possible. The STP shall be maintained continuously so as to achieve the quality of the treated sewage to the following standards.

S No.	Parameters	Standards
1	pH	As per E(P)A Rules, 1986
2	BOD (mg/L)	As per E(P)A Rules, 1986
3	TSS (mg/L)	As per E(P)A Rules, 1986
4	Fecal Coliform (MPN/100ml)	As per E(P)A Rules, 1986

3. Conditions under Air (Prevention and Control of Pollution) Act -1981 as amended :-

i). The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards.

Air Pollution Source Details

S No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack
1	1010 KVA DG Set	Diesel Oil	7	Sulphur Dioxide	As per E(P)A Rules, 1986
2	1010 KVA DG Set	Diesel Oil	8	Sulphur Dioxide	As per E(P)A Rules, 1986
3	2000 KVA DG Set	Diesel Oil	10	Sulphur Dioxide	As per E(P)A Rules, 1986
4	06 TPH Boiler	Biomass Briquette (500 KG/Hr.)	1	Particulate Matter	As per E(P)A Rules, 1986
5	02 Boilers having Capacity 08 TPH each	Biomass Briquette (800 KG/Hr.)	2	Particulate Matter	As per E(P)A Rules, 1986
6	500 KVA DG Set	Diesel Oil	3	Sulphur Dioxide	As per E(P)A Rules, 1986
7	500 KVA DG Set	Diesel Oil	4	Sulphur Dioxide	As per E(P)A Rules, 1986

8	1010 KVA DG Set	Diesel Oil	5	Sulphur Dioxide	As per E(P)A Rules, 1986
9	1010 KVA DG Set	Diesel Oil	6	Sulphur Dioxide	As per E(P)A Rules, 1986
10	2000 KVA DG Set	Diesel Oil	9	Sulphur Dioxide	As per E(P)A Rules, 1986

Emmission Quality Standards

S No.	Stack no	Parameters	Standards
1	1	Particulate Matter	As per E(P)A Rules, 1986
2	2	Particulate Matter	As per E(P)A Rules, 1986
3	3	Sulphur Dioxide	As per E(P)A Rules, 1986
4	4	Sulphur Dioxide	As per E(P)A Rules, 1986
5	7	Sulphur Dioxide	As per E(P)A Rules, 1986
6	5	Sulphur Dioxide	As per E(P)A Rules, 1986
7	6	Sulphur Dioxide	As per E(P)A Rules, 1986
8	8	Sulphur Dioxide	As per E(P)A Rules, 1986
9	9	Sulphur Dioxide	As per E(P)A Rules, 1986
10	10	Sulphur Dioxide	As per E(P)A Rules, 1986

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately

(ii) The unit will not use any type of restricted fuel.

iii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
	75	70	65	55	55	45	50	40

4. Essential documents to be submitted by the Industry/Unit as Applicable :-

(i) Environment Statement in Form-V of Environment (Protection) Rules, 1986.

(ii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

5. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.

6. Unit has to comply with the following specific & general conditions. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and

RAM KUMAR SINGH
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RAM KUMAR SINGH
Date: 2023.07.18
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Transboundary Movement) Rules, 2016 will result in legal action under the aforesaid Acts and Rules:

7. In compliance to the G.O 1011/81-7-2021-09 (Writ)/2016 dated.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:-<http://www.upecp.in/TrainingSession.aspx> for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of non-compliance of this direction, your consent will be revoked by the Board.

8. If the unit uses the ground water and requires the permission from SGWA/CGWA for water abstraction then the industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the competent authority and submit to the Board, within 3 months time failing which CTO will be revoked.

General Conditions:-

1. The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UPPCB.
2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
3. Treated Industrial waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.
5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof
6. The industry shall provide uninterrupted entry to the STP/ETP inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control systems.
7. The industry shall provide Inspection Book at the time of inspection to the Board's officials.
8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.
9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.
10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point
12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.

Specific Conditions:-

1. This consent is valid for production capacity for Package Drinking Water (1095.6 KLD), Juice (472.7 KLD) & CSD (2365.7 KLD) for a total of 3934 KLD (3724 BPM).

2. The Earlier CTO issued by UPPCB vide office letter dated 08.05.2020 stands canceled from the issuance of this CTO and this CTO will become effective.
3. The industrial effluent shall not exceed 1850 KLD.
4. The industry shall connect the Online Continuous Effluent Monitoring System with the server of CPCB/UPPCB.
5. The industry shall install separate energy meter for the consumption of electricity in operation of APCS.
6. The consumption of electricity, nutrient and chemicals in the operation of ETP must be recorded in the logbook regularly.
7. The industry shall do Standard Operating Procedure (SOP) for ETP operation, maintenance and for chemical spillage.
8. Industry shall submit Environmental Statement to this Board as per provision of Environment (Protection) amendment Rule, 1993 for the previous year ending 31st March on or before 30th September every year.
9. The maximum treated effluent generated from the industry shall be utilized for irrigation purposes only.
10. The industry shall provide adequate arrangement for fighting and accidental leakages/discharge of any air pollutant/gas/liquid from the vessel, machinery etc which are likely to cause fire hazard including Environmental Pollution.
11. The industry shall provide water sprinkling system to control dust from transportation of raw material and product.
12. The fly ash should be scientifically disposed off so that it does not adversely affect the nearby Environment.
13. Air Pollution Control System (i.e. cyclone type dust collector having capacity 06 TPH, 08 TPH, 08 TPH boilers) must be operated regularly and logbook of energy consumed for the same shall be maintained.
14. The industry shall comply with the provisions of Hazardous and Other Waste (Management & Trans boundary Movement) Rules, 2016.
15. The industry shall comply with the provisions of Solid and Other Waste Management Rules, 2016.
16. In case of violation of above mentioned conditions or any public complaint the consent shall be withdrawn in accordance with law.
17. The industry shall maintain good housekeeping in factory premises.
18. Audited Balance Sheet/ C.A. Certificate should be submitted within one month from the date of issue of this Certificate for verification of Consent fee payable.
19. Industry must strictly comply all the directions issued from UPPCB, CPCB and Hon'ble NGT from time

to time.

20. The industry should be operated in such a way so that it does not adversely affect the surrounding environment & nearby Population.

21. The Order issued by Hon'ble Courts/Hon'ble NGT, MoEF & CC, Central Pollution Control Board, U.P Pollution Control Board and directions issued by Hon'ble National Green Tribunal, New Delhi in Order dated 13.07.2017 in OA no. 200/2014, M.C. Mehta v/s Union of India shall be complied with.

22. Concealing factual data or submission of false/fabricated data and failure to comply with any of the conditions mentioned above may result in withdrawal of this CTO and attract action under the provisions of Law.

23. If closure order is issued by CPCB or UPPCB against any defaulting unit, then CTO issued earlier will suspended during the pendency of the closure period and only after ensuring the compliance and revocation of closure order, the CTO will be deemed to be restored again subject to the effective date of revocation of the closure order alongwith imposed conditions thereof.

RAM KUMAR SINGH
Digitally signed by
RAM KUMAR SINGH
Date: 2023.07.18
14:41:12 +05'30'

Chief Environmental Officer, Circle-6

Copy to:

Regional Officer, U.P. Pollution Control Board, Ayodhya for information and necessary action

RAM KUMAR SINGH
Digitally signed by
RAM KUMAR SINGH
Date: 2023.07.18
Chief Environmental Officer, Circle-6



ANNEXURE : B

GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

18

Form 8 (C)

[See Rule 8(1)]

**AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING
WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF
GROUND WATER**

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC029272

VALID FROM 30/08/2022 TO 29/08/2027

{UIS10(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019}

Registration No.: 202207000802

Name of the Owner	RAKESH LADHANI		
Designation पद	Director	Company Name कंपनी का नाम	AMRIT BOTTLERS PRIVATE LIMITED
Company Address कंपनी का पता	Chandpur Harbans, P.O- Dabhasemar, Ayodhya, Uttar	Authorization Letter प्राधिकार पत्र	Download
Address of the Applicant	Chandpur Harbans, Dabhasemar, Ayodhya, Uttar Pradesh	Application No.	AYDH0722NIN0010
Date of Submission	16/07/2022	Specimen Signature	

Location Particulars

District	Ayodhya	Block	MASUDHA
Plot No./Khasra No.	438, Pur Hussain Kha, Ayodhya, U.P	Municipality/Corporation	No
Ward No./Holding No.			0

Particular of the Proposed Well and Pumping Device

Date of Construction/Sinking of the Well	01/08/2022		
Type of Well	Tube Well/Boring	Depth of the Well (In meter)	120.00
Purpose of well	Industrial	Assembly Size(For Tube Well)	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	H.P. of the Pump	30.00
Operational Device	Electric Motor	Rate of Withdrawal (m ³ /hr.)	200.00
Date of Energization (In Case of Electric Pump)		01/09/2022	

Maximum Allowable Rate of Withdrawal (m ³ /hr.):	200.00	202	Maximum Allowable Running Hours Per Day:	8.00	(19)
Maximum Allowable Annual Extraction of Ground Water:	240000		Recharge Required	120000.00	

This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (2) for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for Running Hours per day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf.

203

20

- Holder of this NOC is hereby directed to assure annual recharge of 120000.00 cubic meter, as specified under the application form within the given time period.

GENERAL CONDITIONS:

- Holder of this NOC is hereby directed to fill from 1(A) for registering his/her well within 90 days as mentioned in application form shall only started after registration of his/her NOC.
- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- All Users abstracting ground water in excess of 100 m³/d shall be required to submit impact assessment report prepared by an accredited consultant from CGWA and National Accreditation Board for Education and Training (NABET). The report should highlight environmental risks and proposed management strategies to overcome any significant environmental issues such as ground water level decline, land subsidence etc. within three months of completion of the same to Ground Water Department Uttar Pradesh. The list of accredited Individuals/ Institutions is available on the official web-portal of CGWA.
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars / information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- Guidelines for Installation of Piezometers and their Monitoring

Piezometer is a borewell /tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitoring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.

- o All the details regarding coordinates, reduced level (with respect to mean level), depth, zone tapped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- o The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- o A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- o Any other site specific requirement regarding safety and access for measurement may be taken care of.
- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars / information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.

• **SPECIFIC CONDITIONS:**

- (A) For Industrial User: No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
 - i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
 - ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
 - iii) All industries abstracting ground water in excess of 100 m³/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries / Laghu Udyog Bharati certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
 - iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m³ /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
 - v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
 - vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
 - vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
- (B) Infrastructural User: The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
 - i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
 - ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m³ /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :13/09/2022

Place:Ayodhya

This certificate is electronically generated and does not require digital signature

A
Report on
Design Adequacy of ETP

Installed At

M/s Amrit Bottlers Pvt Ltd
Chandpur Harbans, Dabhasemar, Ayodhya – 224133, UP



Prepared by

Dr. Kamlesh Nath

M.Sc. (Env. Sci.), Ph.D. (Env. Sci.), PGDEPL and PGDIS
Envirosustain Consultants Services, Lucknow

Vetted by

Dr. R. K. Srivastava

Ph.D. (Chem. Engg.), MIAAPC, MISCA, MNESA,
Ex- Chairman – SEAC (EIA) – Uttarakhand Govt.

Professor and Head

Department of Environmental Science

G.B. Pant University of Agriculture & Technology, Pantnagar, (UK), India

G.B.PANT UNIVERSITY OF AGRICULTURE AND TECHNOLOGY**Dr. R. K. Srivastava**

Ph.D. (Chem. Engg.-I.I.T., Delhi)

M.I.A.A.P.C., M.I.S.C.A, M.N.E.S.A

Ex. Chairman, SEAC (EIA)- Uttarakhand Govt.

Ex. Expert Member, SEAC (EIA)-U.P.Govt.

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Dated: 13th April, 2023

In response to EnviroSustain Consultants Services, Lucknow letter dated 06/02/2023, we have carried out vetting of report prepared by EnviroSustain Consultants Services in consultation with undersigned for assessment and validation of ETP Adequacy Report for M/s Amrit Bottlers Pvt. Ltd., Chandpur Harbans, Dabhasemar, Ayodhya – 224133, (U.P.).

The above report has been prepared after the site visit and data collection by Dr. Kamlesh Nath and Mr. G.K Pandey (EnviroSustain Consultants Services, Lucknow) and after its vetting by undersigned is hereby submitted for necessary action.

Certified that ETP Adequacy Report for M/s Amrit Bottlers Pvt. Ltd., Chandpur Harbans, Dabhasemar, Ayodhya – 224133, (U.P.) has been checked and corrected by undersigned for statutory requirements and its further implementation by M/s Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar, Ayodhya – 224133, (U.P.).

(Dr. R. K. Srivastava)
Professor and Head

Department of Environmental Science

Dr. R. K. Srivastava

Professor & Head

Deptt. Environmental Sciences

G.B. Pant University of Agric. & Technology
Pantnagar (U.S.Nagar) Uttarakhand

DESIGN ADEQUACY ETP INSTALLED
at M/s AMRIT BOTTLERS PVT LTD, AYODHYA

ABOUT INDUSTRY:

The M/s Amrit Bottlers Pvt. Ltd., Ayodhya is an existing authorized Bottler of Coca Cola Company engaged in the manufacturing and bottling of Juice and Aerated Drinks. Amrit Bottlers Pvt. Ltd. (herein after will be called as company) is a private limited company incorporated under companies act 2013 with CIN U01132WB1983PTC035916 having its registered office at P-18, DOBSON LANE, MADHUSUDAN APARTMENT, HOWRAH WEST BENGAL 711101 INDIA, presently company is working mainly four different domains.

Prior to joining the hands with 'PARLE EXPORT' in 1982 Mr. Lachhman Daas Ladhani had been 'A' class civil construction contractor and has successfully executed various contracts of Roads, Bridges and Township etc. in West Bengal, Bihar and Uttar Pradesh. The best execution of civil work was in 'RAM KI PAIRI' on the Bank of 'SARYU' River in Ayodhya which was designed on the pattern of 'HAR KI PAIRI' Haridwar and ITI Mankapur Township was also well appreciated. He also had been the largest manufacturer of Bricks for Entire Township of 'Bharat Cocking Coal Limited'.

In 1982 he was given a challenging and fully diversified job of manufacturing soft drinks viz: Thums Up, Limca, Gold Spot and Bislery Club Soda etc. as a franchisee of "PARLE EXPORT PRIVATE LIMITED". He brought the production with a short span of time and achieved the highest growth in India in 1985. The franchisee co. is named as 'Amrit Bottlers Private Limited'. Subsequently 'PARLE' brand was taken over by the 'COCA COLA' and Mr. Ladhani converted the mechanized plant into fully automatic and computerized plant and now is having a largest production capacity and highest sale in Eastern U.P. for the last several years.

Company is having a world class bottling plant where company is manufacturing various branded drinks of world-famous beverages giant named TCCC under the brand name of Coca-Cola, Thumsup, Fanta, Limca, Sprite, Maaza, Minute Maid Juices of various fruits, Kinley mineral water etc., the plant of the company is situated at approx. 25 acres of land at Chandpur Harbans Dhabhasemar, Sultanpur Road, Ayodhya Uttar Pradesh. At this location company is manufacturing above mentioned product of TCCC and supplying the same to authorized designated distributor i.e. (SLMG Beverages Pvt. Ltd., Ladhani Group Company) from where the said products are being supplied to various distributors of SLMG located in 19 District of Uttar Pradesh and 2 District of Bihar. Now to overcome the demand of its designated distributor company has decided to make the expansion in its 3 finished goods lines as well as its 2 packing material lines and as a result company is going to invest approx. Rs.250 Crore, all these five lines will be setup at the present plant location which is situated at Ayodhya.

The expansion at the existing units which is being carried by ABPL will enhance the capacity of the existing bottling lines by almost 100% and packaging lines by almost 50%, the product manufactured by these lines will be sold to SLMG (marketing company) only from where it will be further sold to 19 District of Uttar

Pradesh and 2 District of Bihar. The estimated investment in the expansion plant is approx. Rs. 250 Crore which will generate the direct requirement of manpower of approx. 80 people and indirect requirement in form of contract labor of approx. 100 people.

The expansion will be done under the leadership of experienced management of Shri L D Ladhani family who are not only managing the operation of bottling units but also managing marketing / selling of the finished goods at SLMG level, the present leadership are the second-generation people who has received the said business in the family legacy. Besides, third generation people have also step into the business of ABPL.

SCOPE OF WORK:

- Evaluation of design competency of ETP for handling current waste water load and quality for compliance with discharge norms as prescribed by UPPCB.
- Suggest improvements related to plant equipment installation / replacement / upgradation etc., if any.
- Suggest improvements related to operations and dosing of chemicals etc., if any.

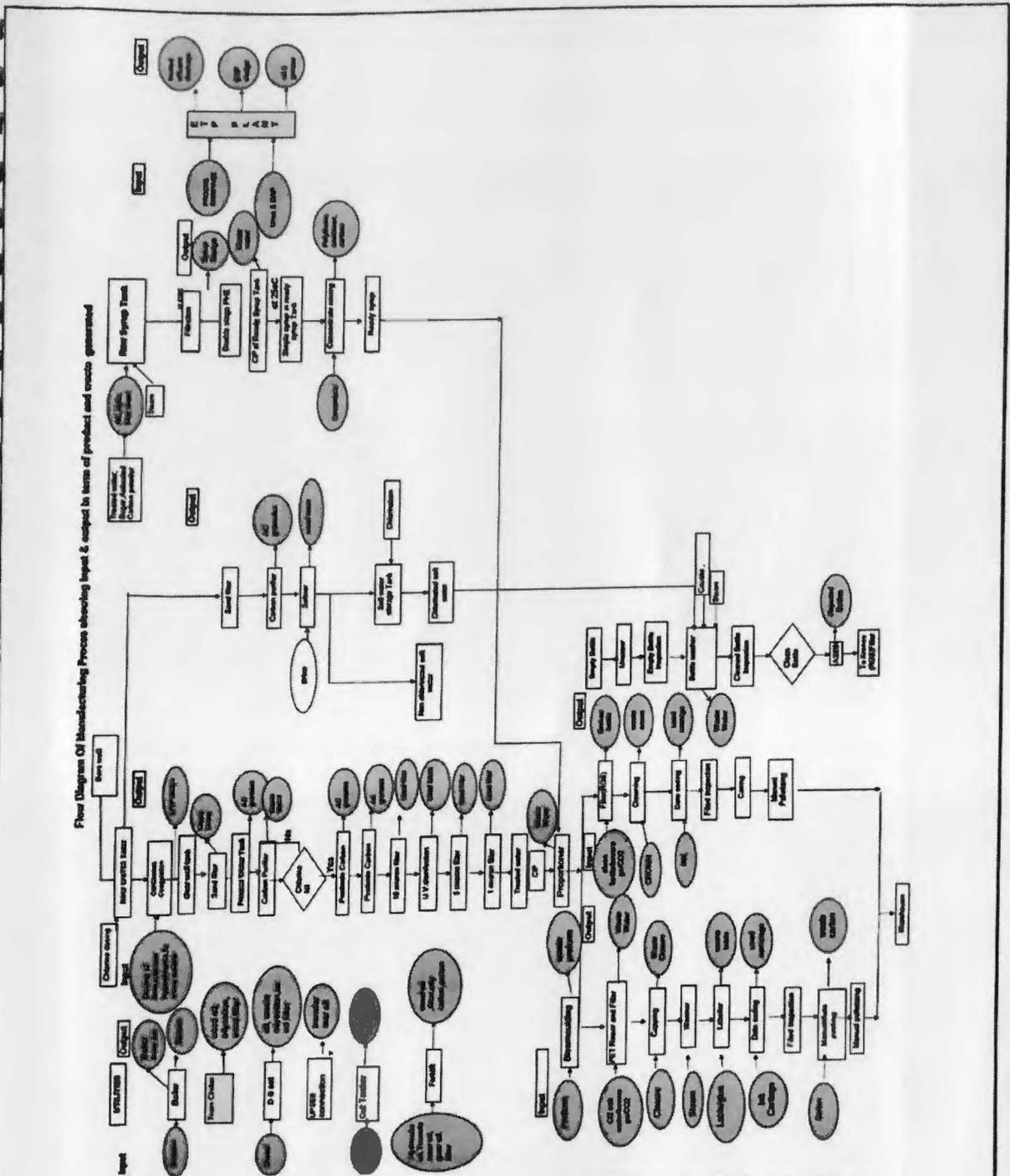
MANUFACTURING PROCESS:

All the soft drinks makers follow a typical processing sequence starting from the preparation of raw syrup till final bottling through filler. Raw syrup preparation involves addition of sugar, hyflo, activated carbon and water at an elevated temperature (85 Deg. C) for a period of nearly half-an-hour, which is subsequently passed through filter press and Heat Exchanger to the final syrup tank where respective concentrate brand recipe is added. The next process involves carbonation and water addition in the proportioner machine. The recipe thus prepared is filled in washed bottles through filler. In case of fruit pulp beverage, the intermittent product is passed through two more additional processes homogenizer (It should be homogenization) and pasteurize (pasteurization) before filling it through the filler.

All the process units require a regular washing at a certain interval. This involves floor washing also. The water requirement for such washing operations is usually quite low. But such discharge contains high load of BOD and COD and is of intermittent type. The section involving the major water consumption is the washing of used bottles or new ones. Such washing involves about 2.5-3% caustic soda and small percentage of EDTA free additives (sequestering agent), but it contains low level of BOD and COD.

Being a soft drink unit, raw water used itself constitutes the major product and the remaining part is discharged as effluent. The advantage of water saving system and continuous thrust on environmental awareness programme have reduced the specific water consumption and corresponding effluent generation to a minimum level and the effluent parameter exhibits a wide spectrum of variation depending on the time of process discharge.

These values have been considered as the design basis for the Effluent Treatment Plant. The Unit intends to use a part of the treated effluent for the purpose of gardening.



Production Process Flow Chart of M/s Amrit Bottlers Pvt. Ltd., Ayodhya

Water Saving Details of Plant

Plant Name:		Amrit Bottlers Pvt Ltd., Faizabad	
Area	Typical Intervention	Approx Quantity reuse/Day In Kl	Remark, If any
All process pumps	Seal cooling	10	Recovery (Recycle)
Proportioner	Seal Cooling-Vaccum Pump	50	Recovery (Recycle)
CIP Room	CIP Rinse Recovery	50	Final Rinse recovery
RO Reject from KI Process	RO at WTP	245	Reuse From RO Reject
Utility-Boiler	Boiler condensate recovery	60	Recovery of Condensate (Recycle)
PET lines+PDW	Bottle Rinse water recovery	140	Recovery (Recycle)
Backwash Water Recovery	Backwash Water Recovery	80	Recovery of Backwash Water (Recycle)
Other Areas	Floor washing-Out Side building & Boiler Ash Extinguish	4	From ETP TW (Reuse)
Green Belt/Gardening	Irrigation of Lawn area	6	From ETP TW (Reuse)
Water Reuse		Total = 645	

Before ETP-
@ Processing

Post ETP

Water Balance

Amrit Bottlers Private Limited, Ayodhya						
Estimated Water Balance - for Proposed Capacity Figures in KLD						
Raw Water		Treated Water+RO Water		Soft Water		STP -Discharge
Domestic	45					45
		Treated Water		Soft Water		ETP -Discharge
RO Reject	275	Product in Bottle	3934	Boiler+AHU	233	
Floor Washing	35	CIP	200	cooling Tower	180	
Backwashing	387			Bottle Washing	330	
Miscellaneous	152			Sel Cooling etc	130	
					97	1825
Total=	849	Total=	4134	Total	873	
Water From source-Borewells 4 Nos (Approx.)		5901				

DESCRIPTION OF ETP:**1. Effluent Flow:**

2000 M³ / Day (in 24 hrs.)

2. Source of Effluents:

The effluent is mainly generated during bottle washing, equipment rinsing and floor washing etc. The client is planning to upgrade the existing ETP by adding new units for improving its performance and to make it suitable for handling effluent volume of 2000 M³ / day, smoothly. The quantity of effluent can vary with season but would not exceed 2000 M³ / day.

3. Inlet / Untreated Effluent characteristics:

Effluent Volume	=	2000 M ³ / Day (in 24 hrs.)
pH	=	5 - 12
Total Suspended Solids (TSS)	=	650 - 710 mg/l.
BOD ₅ (20°C)	=	600 - 680 mg/l.
COD	=	1750 - 1850 mg/l.
Oil & Grease	=	5 - 15 mg/l

4. Desirable Results of Treated Effluent:

Effluent Volume	=	2000 M ³ / Day (in 24 hrs.)
pH	=	6.5 - 8.5
Total Suspended Solids (TSS)	=	Less than 50 mg/l.
BOD ₅ (20°C)	=	Less than 30 mg/l.
COD	=	Less than 150 mg/l.
Oil & Grease	=	Less than 10 mg/l.
E. coli	=	Less than 10 ³ MPN / 100 ml
Chlorine (Residual)	=	Nil

The above parameters would meet the standards as laid down by the state pollution control board.

5. Treatment Scheme:

- Screen Chamber
- Collection Tank
- Oil & Grease Trap
- Equalization Tank (in three sections) with Aeration System through Coarse Diffusers
- Flash Mixer
- Flocculation Chamber
- Primary Clarifier
- Moving Bed Bio Reactor (MBBR) with diffused aeration system through Microporous Non-Clog Diffusers
- Aeration Tank - II (in two parts) with diffused aeration system through Microporous Non-Clog Diffusers

DESCRIPTION OF ETP:**1. Effluent Flow:**2000 M³ / Day (in 24 hrs.)**2. Source of Effluents:**

The effluent is mainly generated during bottle washing, equipment rinsing and floor washing etc. The client is planning to upgrade the existing ETP by adding new units for improving its performance and to make it suitable for handling effluent volume of 2000 M³ / day, smoothly. The quantity of effluent can vary with season but would not exceed 2000 M³ / day.

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4. Desirable Results of Treated Effluent:

Effluent Volume	=	2000 M ³ / Day (in 24 hrs.)
pH	=	6.5 – 8.5
Total Suspended Solids (TSS)	=	Less than 50 mg/l.
BOD ₅ (20°C)	=	Less than 30 mg/l.
COD	=	Less than 150 mg/l.
Oil & Grease	=	Less than 10 mg/l.
E. coli	=	Less than 10 ³ MPN / 100 ml
Chlorine (Residual)	=	Nil

The above parameters would meet the standards as laid down by the state pollution control board.

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- Secondary Clarifier – I
- Secondary Clarifier – II
- Volute Press
- Sludge Drying Beds
- Chlorine Contact Tank
- Dechlorination Tank
- Fish Pond
- Treated Water Collection Tank
- Filter Feed Tank
- Filter Back Wash Tank
- Pressure Sand Filter
- Activated Carbon Filter

6. Design Parameters of Main Units:

i) **Inlet Drains:** All inlet drains are covered fully and provided with screens to avoid large particles which can clog the drains. Heavy Clay, Sludge and Activated Carbon from Water Filtration Plant should be trapped at source only and should not be allowed to go to ETP.

ii) Screen Chamber:

Flow Rate (After expansion) = 2000 M³ / day (24 hrs. operation)

Design hourly flow rate = 90 M³ / hr.

Peak Flow rate = 90 x 1.5 = 135 M³ / hr.

Dimensions of Screen Chamber: Two Nos.

Length = 2.0 M

Breadth = 1 M

Depth = 1 M + Free Board

i)	Coarse Screen 8 mm	01 No.
ii)	Fine Screen (5mm hole Perforated Jali in SS)	01 No.

iii) Collection Tank: One No.

Size = 6 M x 5 M x 2 M + 0.6 (FB)

Effective Volume = 60 M³, each

Hydraulic Retention Time = 30 Min (approx., considering the peak load)

No. off = One

iv) Feed Pump: Two Nos.

There are two nos. Feed Pumps capacity 75 M³ / hr., each, which serve as working during peak season. There is one more Feed Pump capacity 135 M³ / hr. which serves as a standby or vice versa.

v) **Oil & Grease Trap: One No.**

Mechanical Oil Skimmer has been installed for removing free floating oil from the top.

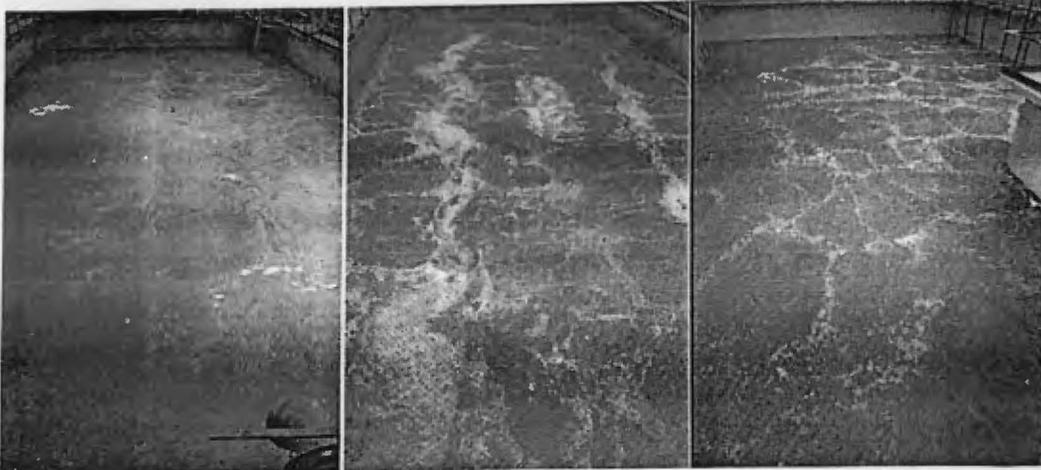
Effective Volume = 50 M³

Hydraulic Retention Time = 35 minutes (approx., considering the average flow)

vi) **Equalization Cum pH Correction Tank: Three Nos.**

Specification	Tank - I	Tank - II	Tank - III
Size	16 M x 8.05 M x 3.6 M + 0.3M Free Board	16 M x 8.95 M x 3.6 M + 0.3 M Free Board	15.6 M x 9.67 M x 4.2 M + 0.55 M Free Board
Effective Volume	463 M ³	515 M ³	633 M ³
Hydraulic Retention Time	5 ½ hrs. (Approx.)	6 ½ hrs. (Approx.)	7 ½ hrs. (Approx.)
MOC	RCC	RCC	RCC
Aeration facility	Provided	Provided	Provided

There are four nos. of Twin Lobe Blowers capacity 15 HP, each, out of which three serve as working blowers, while the fourth one is a standby.



Equalization Tank - I

Equalization Tank - II

Equalization Tank - III

vii) **Transfer Pump: Two Nos.**

Transfer Pumps capacity 50 M³ / hr., each, which work during peak season. There is one more Feed Pump capacity 90 M³ / hr. which serves as a standby or vice versa.

viii) **Chemical and Nutrient Dosing Tanks:**

- a) Capacity = 2000 Ltrs, each
MOC = HDPE
No. off = Two
- b) Capacity = 1000 Ltrs, each
MOC = HDPE
No. off = Four

Chemical Dosing Pumps:

a) Ferric Alum:	Capacity	=0 – 150 lph
	No. off	=One
b) Polyelectrolyte:	Capacity	=0 – 100 lph
	No. off	=One
c) Chlorine:	Capacity	=0 – 25 lph
	No. off	=One
d) Sodium Meta Bisulphite:	Capacity	=0 – 25 lph
	No. off	=One

ix) Flash Mixer:

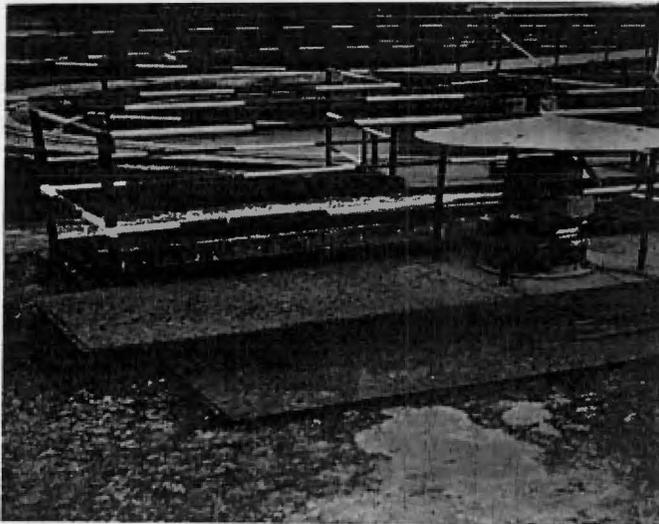
Tank Size (MOC: RCC)	=2.65 M x 2.65 M x 2 M + 0.4 M (FB)
Effective Volume	=14M ³
Flash Mixer detail	= One no., 5 HP, MS FRP Coated

x) Flocculation Chamber:

Tank Size (MOC: RCC)	= 2.65 M x 2.65 M x 2 M + 0.4 M (FB)
Effective Volume	=14M ³
Flash Mixer detail	= One no., 5 HP, MS FRP Coated

xi) Primary Clarifier:

Type	=Conventional Clarifier (Peripheral Driven)
Size	=11 M dia x 3.0 M (SWD)
Hydraulic Retention Time	=3 ½ hrs. (Approx.)
MOC of Mechanism	=MS Epoxy Coated
MOC of tank	=RCC
No. off	=One



Primary Clarifier

xii) Sludge Pump:

Capacity	=25 M ³ / hr. @ 10 M head
MOC	=CI
No. off	=One + One

xiii) Sludge Drying Beds:

Size	=4 M x 2.5 M x 1 M
MOC	=Brick masonry
No. off	=4

xiv) Moving Bed Bio Reactor (MBBR):

Effective Volume	=2000 M ³ / day
BOD inlet to MBBR	=680 mg/l. (20% reduction in BOD at Primary stage)
MLSS (to be maintained)	=2500-4000 mg/l (Approx.).
F/M Ratio (to be maintained)	=0.2
Volume Required	=510 M ³
Volume provided	=614 M ³

xv) Aeration Tank – I & II:**Aeration tank – I**

Size	=	17.3M x 4.57 M x 4.2M + 0.35M (FB)
Volume	=	332 M ³
MOC of Tank	=	RCC
No. of Tank	=	One

Aeration tank – II

Effluent Volume	=2000 M ³ / day
BOD Inlet to Aeration Tank	=425 mg/l
MLSS (to be maintained)	=1500-3000 mg/l(Approx.).
F/ M ratio (to be maintained)	=0.2
Total volume required	=1417 M ³
MOC and Size	= RCC -16.5M x 16.5 M x 4.2M + 0.3M (FM, each)
Volume provided	=1143 M ³



Aeration Tank

Note: Total Aeration Tank Capacity requirement works out to 1417 M³. Against which Aeration Tank-I (Volume 1143 M³) + Aeration Tank – II (Volume – 332 M³) = 1475 M³ are available.

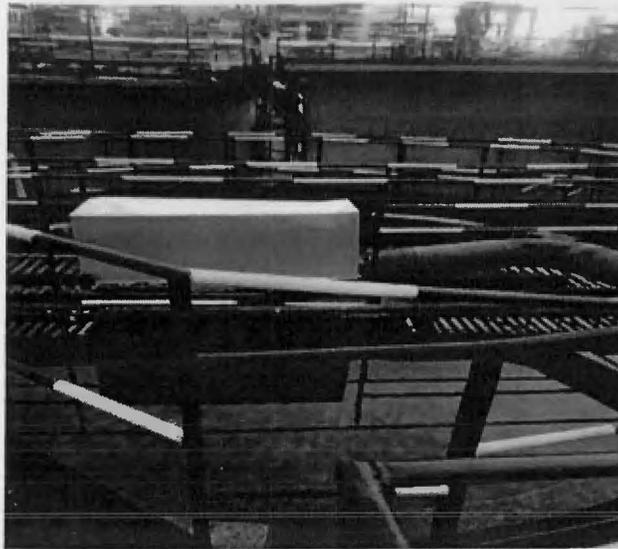
xvi) Twin Lobe Blowers:

Three Blower of 40 HP capacities and one Blower of 30 HP capacity are installed for improving the efficiency of the aeration system.

xvii) Secondary Clarifier:

Description	Secondary Clarifier – I	Secondary Clarifier – II
Type	Conventional Clarifier Central Driven	Conventional Clarifier Central Driven
Size	5.4 M dia x 3.0 M (SWD)	5.6 M dia x 3.0 M (SWD)
Hydraulic Retention Time (HRT)	3 ½ hrs. (Approx.)	3 ½ hrs. (Approx.)
MOC of Mechanism	MS Epoxy Coated with Tube Settler Media	MS Epoxy Coated with Tube Settler Media
MOC of tank	RCC	RCC

Note: The total volume of 2000 M³ will be dealt with by Secondary Clarifier I & II by treating the flow almost equally through them.



Secondary Clarifier

xviii) Sludge Collection Tank:

- | | |
|-------------------------|--|
| a) MOC and Size | = RCC - 3.2 M x 3.2 M x 2.5 M + 0.3 M FB |
| Effective Volume | =25 M ³ |
| b) Sludge Pump Capacity | = 15 M ³ / hr. @ 10 M Head |
| No. off | =Two + One |
| c) Stirrer Capacity | = 10 HP |
| MOC | = MS FRP Coated |
| No. off | = One |

xix) Volute Press and Sludge Pump

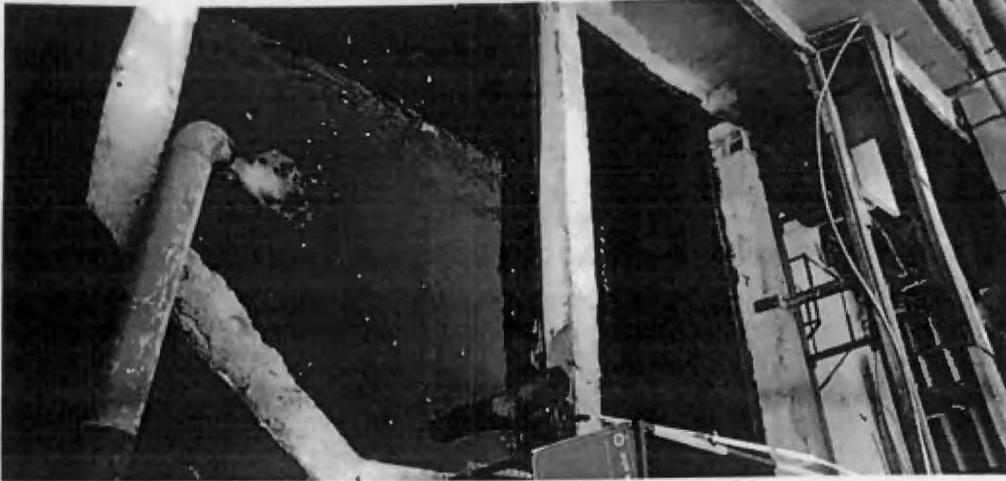
- | | |
|---|---|
| a) Volute Press Capacity= 10 M ³ / hr. | |
| No. off | = One |
| a) Sludge Pump Capacity | = 10 M ³ / hr. @ 30 M head, each |
| No. off | =Two |

xx) Chlorine Contact Tank:

- | | |
|--------------------------|----------------------------------|
| MOC and Size | =RCC - 5 M x 3 M x 3 M + 0.3M FB |
| Effective Volume | =45 M ³ |
| Hydraulic Retention Time | =30 Minutes (Approx.) |

Dechlorination Tank:

- | | |
|--------------------------|---------------------------------|
| MOC and Size | =RCC- 5 M x 3 M x 3 M + 0.3M FB |
| Effective Volume | =45 M ³ |
| Hydraulic Retention Time | =30 Minutes (Approx.) |



Chlorination and Dechlorination Tank

xxi) Fish Pond:

MOC and Size = RCC with Glazed Tiles - 3 M x 2.5 M x 2 M + 0.3 M FB
 Effective Volume = 15 M³

xxii) Treated Water Tank:

MOC and Size = RCC - 5 M x 2.8 M x 2.5 M + 0.3 M (FB)
 Effective Volume = 35 M³

xxiii) Filter Feed Tank:

MOC and Size = 5.6 M x 2.4 M x 2.6 M + (FB)
 Effective Volume = 35 M³

Filter Feed Cum Back Pump:

Capacity = 42 M³ / hr., each
 No. off = Two + One

Filter Backwash Tank:

Size = 2.6 M x 2.4 M x 2.6 M + (FB)
 Effective Volume = 15 M³
 MOC = RCC
 No. off = One

xxiv) Pressure Sand Filter:

Capacity = 42 M³ / hr., each
 MOC = MS Epoxy Coated
 No. off = Two

xxv) Activated Carbon Filter:

Capacity = 42 M³ / hr., each
 MOC = MS Epoxy Coated
 No. off = Two

OBSERVATION FOR DESIGN COMPETENCY AND CALCULATION:

- Maximum Flow = 2000 M³ / Day (in 24 hrs.)
- Design hourly flow rate = 90 M³ / hr.
- Peak Flowrate = 90 x 1.5 = 135 M³ / hr.
- All inlet drains are covered fully and provided with screens to avoid large particles which can clog the drains. Heavy Clay, Sludge and Activated Carbon from Water Filtration Plant should be trapped at source only and should not be allowed to go to ETP
- Mechanical Oil Skimmer has been installed for removing free floating oil from the top.
- Volume and HRT of different tanks:

Tank Name	Effective volume	HRT (Approx.)
Collection Tank	60 M ³	00.30 hr. (on peak load)
Oil and Grease trap	50 M ³	00.35 hr. (on average flow)
Equalization cum pH correction Tank - I	463 M ³	05.30 hr.
Equalization cum pH correction Tank - II	515 M ³	06.30 hr.
Equalization cum pH correction Tank - III	633 M ³	07.30 hr.
Primary Clarifier	285 M ³	03.30 hr.
Moving Bed Bio Reactor	614 M ³	07.30 hr.
Aeration Tank - I	332 M ³	03.30 hr.
Aeration Tank - II	1143 M ³	13.00 hr.
Secondary Clarifier - I	68 M ³	00.40 hr.
Secondary Clarifier - II	73 M ³	00.50 hr.
Chlorine contact tank	45 M ³	00.30 hr.
Dechlorination tank	45 M ³	00.30 hr.
Total HRT		50 Hr. (Rounded)

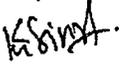
- All the units have satisfactory HRT. The ETP plant HRT is > 50 hr., which is much more than the required. Hence Ok
- Equalization tanks: There are four nos. of Twin Lobe Blowers capacity 15 HP, each, out of which three serve as working blowers, while the fourth one is a standby. These blowers provided enough aeration in equalization tanks.
- Moving bed Bio reactor 614 M³ volume is provided instead 510 M³ volume is required
- Total Aeration Tank Capacity requirement works out to 1417 M³. Against which Aeration Tank-I (Volume 332 M³) + Aeration Tank - II (Volume 1143 M³) = 1475 M³ are available
- BOD of inlet effluent of aeration tank was approx. 425 mg/l which required 3000 mg/l MLSS (Approx.) and 0.2 F/M ratio to digest the BOD load. The required MLSS and F/M ratio should be maintained.

- Aeration tanks: There are four nos. of Twin Lobe Blowers (Capacity: 40 HP - Three Nos. and 30 HP - one No), each, out of which three serve as working blowers, while the fourth one is a standby. These blowers provided enough aeration in aeration tanks.
- The total volume of 2000 M³ will be dealt with by Secondary Clarifier I & II by treating the flow almost equally through them
- Based on the above check, the units are adequate to treat flow upto 2000M³/day.

CONCLUSIONS AND RECOMMENDATIONS:

1. The Effluent Treatment Plant at M/s Amrit Bottlers Pvt. Ltd., Chandpur Harbans, Dabhasemar, Ayodhya - 224133 is operational.
2. One full-time person and operators in shifts are engaged at the ETP for its monitoring. In addition, one chemist with knowledge and experience in wastewater analysis is also engaged to maintain and monitor the ETP. In each shifts lab analysis of inlet and outlet effluent should be carried out to know the status of treatment and also for proper dosing.
3. The ETP is based on an Aeration System Technology which is a proven method for reduction of pollution load in soft drinks operations processes.
4. The sizes, volume of the units and machinery installed at the ETP are sufficient enough to handle flow upto 2000 m³/day with BOD of 600-680 mg/l and COD of 1750-1850 mg/l to meet the discharge standards when operated properly.
5. The aeration capacity and their sizes are also good enough to supply the required amount of oxygen.
6. Proper calibration of on-line monitoring system is recommended from time to time.
7. In aeration tank the dosing of jaggery, Urea and DAP should be done to maintain C/N ratio.
8. The sludge from the clarifier should be separated on regular basis. Regular removal and disposal of sludge (dried) is recommended.
9. MBBR media should be cleaned / changed time to time as per the recommendation of ETP manufacturer to maintain the performance of ETP .

Prepared by


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Vetted by


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GBPUA&T, Pantnagar



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ANNEXURE: D (colly) 40

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TEST REPORT

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SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS	
Sample Receipt Date : 30/03/2023	Sample Quantity Received : 800 ml
Sample Registration Date : 31/03/2023	Sample Quantity Used : 800 ml
Sample Registration No : EFRAC/2023/ENV/01215/03/MB/ 03744	Sample Submitted/Drawn by : Client
Sample Type : STP Inlet Water	Sampling Date : NA
Batch No : Date of Sampling-25.03.2023	Sampling Method : NA
	Sampler Name : NA
	Sample Condition : Fit For Analysis
SAMPLE ANALYSIS DETAILS	
Analysis Starting Date : 02/04/2023	Analysis Completion Date : 06/04/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Microbiological Parameters						
1	Faecal Coliform	MPN/100ml	IS 1622:1981 RA 2019	N/A	Absent	Not Detected**

Remarks : ** Less than 2 MPN/100ml ; Requirement given as per ES-RQ-225



Dr. Biswapriya Das
Group Leader
Authorized Signatory

LOQ:Limit of Quantitation;BLQ:Below Limit of Quantitation;UOM:Unit of Measurement;MAX:Maximum;MIN:Minimum;NMT:Not More Than;NLT:Not Less Than.
PR:Present;AB:Absent.

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TEST REPORT

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SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS	
Sample Receipt Date : 30/03/2023	Sample Quantity Received : 4000 ml
Sample Registration Date : 31/03/2023	Sample Quantity Used : 4000 ml
Sample Registration No : EFRAC/2023/ENV/01215/03/WC/ 05069	Sample Submitted/Drawn by : Client
Sample Type : STP Inlet Water	Sampling Date : NA
Batch No : Date of Sampling-25.03.2023	Sampling Method : NA
	Sampler Name : NA
	Sample Condition : Fit For Analysis
SAMPLE ANALYSIS DETAILS	
Analysis Starting Date : 01/04/2023	Analysis Completion Date : 07/04/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters						
1	Total Ammonia	mg/L	APHA 23rd Edition 4500 NH3 C	N/A	Max:2	5.60
2	Bio-Chemical Oxygen Demand (BOD) (5 Days)	mg/L	APHA 23rd Edition 5210 B & IS 3025 (Part 44) : 1993	N/A	Max:50	61
3	Chemical Oxygen Demand (COD)	mg/L	APHA 23rd Edition 5220 B	N/A	Max:150	213.50
4	Residual free Chlorine	mg/L	APHA 23rd Edition 4500 Cl G	0.05	Max:0.1	<0.05
5	Colour	Hazen	APHA 23rd Edition 2120 C	N/A	Max:100	2

Remarks : None.



Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

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TEST REPORT

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TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters (Contd.)						
6	Oil & Grease	mg/L	APHA 23rd Edition 5520 B	N/A	Max:10	12
7	pH Value	—	APHA 23rd Edition 4500 H+ B	N/A	6.5-8.0	7.8
8	Phosphorous (P)	mg/L	APHA 23rd Edition 4500 P D	N/A	Max:2	4.34
9	Total Suspended Solids (TSS)	mg/L	APHA 23rd Edition 2540 D	N/A	Max:50	54
10	Total Dissolved Solids (TDS)	mg/L	APHA 23rd Edition 2540 C	N/A	Max:2000	606
11	Sulphates	mg/L	APHA 23rd Edition 4500 SO4-- E	N/A	Max:250	35.21
12	Temperature	°C	APHA 23rd Edition 2550 B	N/A	--	24.5
13	Hexavalent Chromium (as Cr6+)	mg/L	APHA 23rd Edition 3500 Cr B	0.02	--	<0.02
14	Surfactants (LAS)-reacting to methylene blue	mg/L	APHA 23rd Edition 5540 C	N/A	Max:0.5	0.18
15	Total Nitrogen	mg/L	APHA 23rd Edition 4500 N	N/A	Max:5	9.10
16	Dissolved Oxygen	mg/L	APHA 23rd Edition 4500 O C	N/A	Min:4.0	<0.1

Remarks : None.



Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

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TEST REPORT

ISSUED TO	REPORT NO	: EFRAC/2023/ENV/01215
Amrit Bottlers Private Limited	ISSUE DATE	: 07/04/2023
Chandpur Harbans, P.O.Dabhasemar	CUSTOMER REF	: TRF
Faizabad - 224133	REF. DATE	: 30/03/2023
KIND ATTENTION : Mr.Sanjay Singh	PAGE NO	: 04 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS			
Sample Receipt Date	: 30/03/2023	Sample Quantity Received	: 200 ml
Sample Registration Date	: 31/03/2023	Sample Quantity Used	: 200 ml
Sample Registration No	: EFRAC/2023/ENV/01215/03/MT/ 04997	Sample Submitted/Drawn by	: Client
Sample Type	: STP Inlet Water	Sampling Date	: NA
Batch No	: Date of Sampling-25.03.2023	Sampling Method	: NA
		Sampler Name	: NA
		Sample Condition	: Fit For Analysis
SAMPLE ANALYSIS DETAILS			
Analysis Starting Date	: 01/04/2023	Analysis Completion Date	: 04/04/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Heavy Metals						
1	Aluminium (Al)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	0.003
2	Cadmium (Cd)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.02	<0.0002
3	Total Chromium(Cr)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	0.001
4	Iron(Fe)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	0.078
5	Lead (Pb)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.10	<0.0002

Remarks : The sample conforms to the requirements of ENV-RQ-225 for the above tested parameters only.



Arun Kumar
(E. CODE: EC56744)
Authorized Signatory

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****END OF THE TEST REPORT****



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TEST REPORT

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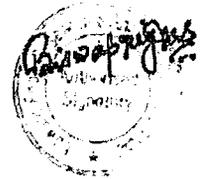
SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS	
Sample Receipt Date : 30/03/2023	Sample Quantity Received : 800 ml
Sample Registration Date : 31/03/2023	Sample Quantity Used : 800 ml
Sample Registration No : EFRAC/2023/ENV/01216/03/MB/ 03745	Sample Submitted/Drawn by : Client
Sample Type : STP Outlet Water	Sampling Date : NA
Batch No : Date of Sampling-25.03.2023.	Sampling Method : NA
	Sampler Name : NA
	Sample Condition : Fit For Analysis
SAMPLE ANALYSIS DETAILS	
Analysis Starting Date : 02/04/2023	Analysis Completion Date : 06/04/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Microbiological Parameters						
1	Faecal Coliform	MPN/100ml	IS 1622:1981 RA 2019	N/A	Absent	Not Detected**

Remarks : ** Less than 2 MPN/100ml ; Requirement given as per ES-RQ-225



Dr. Biswapriya Das
Group Leader
Authorized Signatory

LOQ:Limit of Quantitation;BLQ:Below Limit of Quantitation;UOM:Unit of Measurement;MAX:Maximum;MIN:Minimum;NMT:Not More Than;NLT:Not Less Than.

PR:Present;AB:Absent.

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SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS	
Sample Receipt Date : 30/03/2023	Sample Quantity Received : 4000 ml
Sample Registration Date : 31/03/2023	Sample Quantity Used : 4000 ml
Sample Registration No : EFRAC/2023/ENV/01216/03/WC/ 05070	Sample Submitted/Drawn by : Client
Sample Type : STP Outlet Water	Sampling Date : NA
Batch No : Date of Sampling-25.03.2023.	Sampling Method : NA
	Sampler Name : NA
	Sample Condition : Fit For Analysis
SAMPLE ANALYSIS DETAILS	
Analysis Starting Date : 01/04/2023	Analysis Completion Date : 07/04/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters						
1	Total Ammonia	mg/L	APHA 23rd Edition 4500 NH3 C	N/A	Max:2	1.54
2	Bio-Chemical Oxygen Demand (BOD) (5 Days)	mg/L	APHA 23rd Edition 5210 B & IS 3025 (Part 44) : 1993	N/A	Max:50	5.6
3	Chemical Oxygen Demand (COD)	mg/L	APHA 23rd Edition 5220 B	N/A	Max:150	36.94
4	Residual free Chlorine	mg/L	APHA 23rd Edition 4500 Cl G	0.05	Max:0.1	<0.05
5	Colour	Hazen	APHA 23rd Edition 2120 C	N/A	Max:100	<1.0

Remarks : The Sample conforms to the requirements of ENV-RQ-225.



Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

LOQ:Limit of Quantitation;BLQ:Below Limit of Quantitation;UOM:Unit of Measurement;MAX:Maximum;MIN:Minimum;NMT:Not More Than;NLT:Not Less Than.

PR:Present;AB:Absent.

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Email:efraclab@efrac.org,Website:www.efrac.org,CIN-U24100WB1921PLC004311



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TEST REPORT

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TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters (Contd.)						
6	Oil & Grease	mg/L	APHA 23rd Edition 5520 B	N/A	Max:10	4
7	pH Value	—	APHA 23rd Edition 4500 H+ B	N/A	6.5-8.0	7.7
8	Phosphorous (P)	mg/L	APHA 23rd Edition 4500 P D	N/A	Max:2	0.24
9	Total Suspended Solids (TSS)	mg/L	APHA 23rd Edition 2540 D	N/A	Max:50	20
10	Total Dissolved Solids (TDS)	mg/L	APHA 23rd Edition 2540 C	N/A	Max:2000	1126
11	Sulphates	mg/L	APHA 23rd Edition 4500 SO4-- E	N/A	Max:250	23.96
12	Temperature	°C	APHA 23rd Edition 2550 B	N/A	--	24.6
13	Hexavalent Chromium (as Cr6+)	mg/L	APHA 23rd Edition 3500 Cr B	0.02	--	<0.02
14	Surfactants (LAS)-reacting to methylene blue	mg/L	APHA 23rd Edition 5540 C	0.10	Max:0.5	<0.10
15	Total Nitrogen	mg/L	APHA 23rd Edition 4500 N	N/A	Max:5	3.22
16	Dissolved Oxygen	mg/L	APHA 23rd Edition 4500 O C	N/A	Min:4.0	5.42

Remarks : The Sample conforms to the requirements of ENV-RQ-225.



Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

LOQ:Limit of Quantitation;BLQ:Below Limit of Quantitation;UOM:Unit of Measurement;MAX:Maximum;MIN:Minimum;NMT:Not More Than;NLT:Not Less Than.
PR:Present;AB:Absent.

Please refer Disclaimer (Terms And Conditions Related To The Test Report Issued) at the last page after the end of Test Report

Research & Analysis Centre:Subhas Nagar,PO:Nilgunj Bazar,Barasat,Kolkata-700121,Phone +91 33 7112 2800,
Email:efraclab@efrac.org,Website:www.efrac.org,CIN-U24100WB1921PLC004311



TEST REPORT

ISSUED TO Amrit Bottlers Private Limited Chandpur Harbans, P.O.Dabhasemar Faizabad - 224133 KIND ATTENTION : Mr.Sanjay Singh	REPORT NO : EFRAC/2023/ENV/01216 ISSUE DATE : 07/04/2023 CUSTOMER REF : TRF REF. DATE : 30/03/2023 PAGE NO : 04 of 04
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SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS			
Sample Receipt Date	: 30/03/2023	Sample Quantity Received	: 200 ml
Sample Registration Date	: 31/03/2023	Sample Quantity Used	: 200 ml
Sample Registration No	: EFRAC/2023/ENV/01216/03/MT/ 04998	Sample Submitted/Drawn by	: Client
Sample Type	: STP Outlet Water	Sampling Date	: NA
Batch No	: Date of Sampling-25.03.2023.	Sampling Method	: NA
		Sampler Name	: NA
		Sample Condition	: Fit For Analysis
SAMPLE ANALYSIS DETAILS			
Analysis Starting Date	: 01/04/2023	Analysis Completion Date	: 04/04/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Heavy Metals						
1	Aluminium (Al)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	<0.001
2	Cadmium (Cd)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.02	<0.0002
3	Total Chromium(Cr)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	<0.001
4	Iron(Fe)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	0.088
5	Lead (Pb)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.10	0.018

Remarks : The sample conforms to the requirements of ENV-RQ-225 for the above tested parameters only.



Arun Kumar
(E. CODE: EC56744)
Authorized Signatory

LOQ:Limit of Quantitation;BLQ:Below Limit of Quantitation;UOM:Unit of Measurement;MAX:Maximum;MIN:Minimum;NMT:Not More Than;NLT:Not Less Than.

PR:Present;AB:Absent.

Please refer Disclaimer (Terms And Conditions Related To The Test Report Issued) at the last page after the end of Test Report

END OF THE TEST REPORT



TC-5006

SAMPLE NOT DRAWN BY SGS INDIA PVT. LTD.

Report No : CE23-000719.001

Issue Date : 05/05/2023

JOE No : CE23-000719

Report Control No : CER0000384645

Customer Provided Information

Sample Name : SPENT CARBON

Customer Name : AMRIT BOTTLERS PRIVATE LIMITED

Customer Address : CHANDPUR HARBANS P.O. DABHASEMAR

Postal Code : 224133

State : Uttar Pradesh

Country : INDIA

Sample Qty. : 1kg

Recd. : SPENT CARBON

Sampling Location : SPENT CARBON

Lab Provided Information

Sample Type : SPENT CARBON

Received on : 24/04/2023

Registered on : 24/04/2023

Test Start-End Date : 24/04/2023 - 05/05/2023

NABL Group : Pollution & Environment

NABL Sub Group : Wastes (Liquid/Slurry/Sludge/Solid/Semi-Solid)

NABL Accredited Tests

Analysis	Method	Result	Unit	Requirement/Limit As per Client	
				Min	Max
DISCIPLINE: BIOLOGICAL					
F.coliforms	APHA 23 Edn Chapter 9221.E	<1.8	MPN/100ml		
Salmonella spp	APHA 23rd Edn 9260B	Absent	per 25g		
DISCIPLINE: CHEMICAL					
Chlordane	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	30
Endrin	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	20
Heptachlor & its epoxide	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	8
Hexachlorobenzene	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	30000
Lindane	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	400

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TC-5006

SAMPLE NOT DRAWN BY SGS INDIA PVT. LTD.

Report No : CE23-000719.001

Issue Date : 05/05/2023

JOE No : CE23-000719

Report Control No : CER0000384645

NABL Accredited Tests

Analysis	Method	Result	Unit	Requirement/Limit As per Client	
				Min	Max
Methoxychlor	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	10000
2,4,5-TP or Fenoprop (Silvex)	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	1000
2,4-D	USEPA 8151A : 1996 (by LC-MS/MS)	<3	µg/L	-	10000
Pentachlorophenol	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	100000
2,4,5-Trichlorophenol	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	400000
2,4,6-Trichlorophenol	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	2000
2-Methylphenol (o-Cresol)	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	-
3-Methylphenol & 4-Methylphenol (m & p-Cresol)	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	-
Total cresol (o, m, p)	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	4200000
Phenol	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	5000
Chlorobenzene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	100000
Carbon tetrachloride	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	500
Chloroform	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	6000
1,2-dichloroethane	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	500
1,1-dichloroethene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	700
1,4-dichlorobenzene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	7500
Hexachlorobutadiene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	500
Trichloroethylene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	500
Tetrachloroethylene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	700

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TC-5006

SAMPLE NOT DRAWN BY SGS INDIA PVT. LTD.

Report No : CE23-000719.001

Issue Date : 05/05/2023

JOE No : CE23-000719

Report Control No : CER0000384645

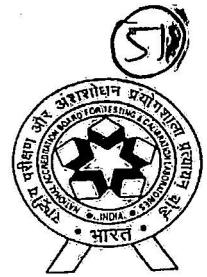
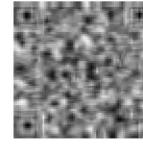
NABL Accredited Tests

Analysis	Method	Result	Unit	Requirement/Limit As per Client	
				Min	Max
Vinyl chloride	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	200
Benzene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	500
Arsenic as As	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Barium as Ba	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	0.4	mg/L	-	100.0
Cadmium as Cd	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	1.0
Total chromium as Cr	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Lead as Pb	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Mercury as Hg	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	0.2
Selenium as Se	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	1.0
Silver as Ag	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Bismuth as Bi	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Cobalt as Co	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Zinc as Zn	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	150.0
Polychlorinated biphenyls (PCB)	USEPA 1311 : 1992 & USEPA 8082A : 2007 (by GC-MS)	<0.05	µg/L	-	50000
Total releasable HCN	USEPA Chapter - 7 of SW-846: 2020 & 9213: 1996	<10.0	mg/kg	-	-
Corrosive (i) & (iii) pH at 25 °C	USEPA 9040C: 2004	4.41	-	-	≤ 2 or ≥ 12
Ignitability or Flammability (Flash point)	ASTM D7094 : 2013 (Modified continuously closed cup flash point method)	No flash @ 60	°C	-	< 60
Comment	ASTM D7094 : 2013 (Modified continuously closed cup flash point method)	Non flammable	-	-	-
Reactive (iv) Total releasable H2S	USEPA Chapter - 7 of SW-846: 2020 & 9034: 1996	<10.0	mg/kg	-	-
Nitrobenzene	SO-IN-MUL-TE-085	<0.1	mg/L	-	2
Methylethylketone	SO-IN-MUL-TE-085	<1.0	mg/L	-	200
Hexachloroethane	SO-IN-MUL-TE-085	<0.1	mg/L	-	3
Toxaphene (Camphechlor)	SO-IN-MUL-TE-085	<3	µg/L	-	500

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TC-5006

SAMPLE NOT DRAWN BY SGS INDIA PVT. LTD.

Report No : CE23-000719.001

Issue Date : 05/05/2023

:

JOE No : CE23-000719

Report Control No : CER0000384645

NABL Accredited Tests

Analysis	Method	Result	Unit	Requirement/Limit As per Client	
				Min	Max

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SAMPLE NOT DRAWN BY SGS INDIA PVT. LTD.

Report No : CE23-000719.001

Issue Date : 05/05/2023

JOE No : CE23-000719

Report Control No : CER0000384645

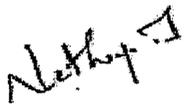
Non-Accredited tests

Analysis	Method	Result	Unit	Requirement/Limit As per Client	
				Min	Max
DISCIPLINE:	CHEMICAL				
Pyridine	In-house SOP by GC-MS & GC-MS/MS	Absent	µg/L	-	35000
2,4-Dinitrotoluene	In-house SOP by GC-MS & GC-MS/MS	Absent	µg/L	-	30000

Remark : Toxicity parameters were analyzed in TCLP leachate
TCLP leachate prepared as per USEPA 1311 method

Per pro SGS India Private Ltd

Per pro SGS India Private Ltd



Nathiya_J

Authorized Signatory



K_MANOHRAN

Authorized Signatory

****End of Report****



TC-5006

SAMPLE NOT DRAWN BY SGS INDIA PVT. LTD.

Report No : CE23-000719.002

Issue Date : 05/05/2023

JOE No : CE23-000719

Report Control No : CER0000384645

Customer Provided Information

Sample Name : WTP SLUDGE

Customer Name : AMRIT BOTTLERS PRIVATE LIMITED

Customer Address : CHANDPUR HARBANS P.O. DABHASEMAR

Postal Code : 224133

State : Uttar Pradesh

Country : INDIA

Sample Qty. : 1kg

Recd. :

Sampling : WTP

Location :

Lab Provided Information

Sample Type : WTP SLUDGE

Received on : 24/04/2023

Registered on : 24/04/2023

Test Start-End Date : 24/04/2023 - 05/05/2023

NABL Group : Pollution & Environment

NABL Sub Group : Wastes (Liquid/Slurry/Sludge/Solid/Semi-Solid)

NABL Accredited Tests

Analysis	Method	Result	Unit	Requirement/Limit As per Client	
				Min	Max
DISCIPLINE: BIOLOGICAL					
F.coliforms	APHA 23 Edn Chapter 9221.E	<1.8	MPN/100ml		
Salmonella spp	APHA 23rd Edn 9260B	Absent	per 25g		
DISCIPLINE: CHEMICAL					
Chlordane	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	30
Endrin	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	20
Heptachlor & its epoxide	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	8
Hexachlorobenzene	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	30000
Lindane	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	400

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TC-5006

SAMPLE NOT DRAWN BY SGS INDIA PVT. LTD.

Report No : CE23-000719.002

Issue Date : 05/05/2023

JOE No : CE23-000719

Report Control No : CER0000384645

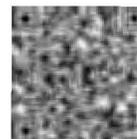
NABL Accredited Tests

Analysis	Method	Result	Unit	Requirement/Limit As per Client	
				Min	Max
Methoxychlor	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	10000
2,4,5-TP or Fenoprop (Silvex)	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	1000
2,4-D	USEPA 8151A : 1996 (by LC-MS/MS)	<3	µg/L	-	10000
Pentachlorophenol	USEPA 8041A : 2007 (by GC-FID)	486.9	µg/L	-	100000
2,4,5-Trichlorophenol	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	400000
2,4,6-Trichlorophenol	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	2000
2-Methylphenol (o-Cresol)	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	-
3-Methylphenol & 4-Methylphenol (m & p-Cresol)	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	-
Total cresol (o, m, p)	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	4200000
Phenol	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	5000
Chlorobenzene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	100000
Carbon tetrachloride	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	500
Chloroform	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	6000
1,2-dichloroethane	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	500
1,1-dichloroethene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	700
1,4-dichlorobenzene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	7500
Hexachlorobutadiene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	500
Trichloroethylene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	500
Tetrachloroethylene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	700

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TC-5006

SAMPLE NOT DRAWN BY SGS INDIA PVT. LTD.

Report No : CE23-000719.002

Issue Date : 05/05/2023

JOE No : CE23-000719

Report Control No : CER0000384645

NABL Accredited Tests

Analysis	Method	Result	Unit	Requirement/Limit As per Client	
				Min	Max
Vinyl chloride	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	200
Benzene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	500
Arsenic as As	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Barium as Ba	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	0.6	mg/L	-	100.0
Cadmium as Cd	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	1.0
Total chromium as Cr	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Lead as Pb	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Mercury as Hg	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	0.2
Selenium as Se	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	1.0
Silver as Ag	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Bismuth as Bi	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Cobalt as Co	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Zinc as Zn	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	150.0
Polychlorinated biphenyls (PCB)	USEPA 1311 : 1992 & USEPA 8082A : 2007 (by GC-MS)	<0.05	µg/L	-	50000
Total releasable HCN	USEPA Chapter - 7 of SW-846: 2020 & 9213: 1996	<10.0	mg/kg	-	-
Corrosive (i) & (iii) pH at 25 °C	USEPA 9040C: 2004	9.84	-	-	≤ 2 or ≥ 12
Ignitability or Flammability (Flash point)	ASTM D7094 : 2013 (Modified continuously closed cup flash point method)	No flash @ 60	°C	-	< 60
Comment	ASTM D7094 : 2013 (Modified continuously closed cup flash point method)	Non flammable	-	-	-
Reactive (iv) Total releasable H2S	USEPA Chapter - 7 of SW-846: 2020 & 9034: 1996	<10.0	mg/kg	-	-
Nitrobenzene	SO-IN-MUL-TE-085	<0.1	mg/L	-	2
Methylethylketone	SO-IN-MUL-TE-085	<1.0	mg/L	-	200
Hexachloroethane	SO-IN-MUL-TE-085	<0.1	mg/L	-	3
Toxaphene (Camphechlor)	SO-IN-MUL-TE-085	<3	µg/L	-	500

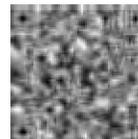
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239 Test Report



TC-5006

SAMPLE NOT DRAWN BY SGS INDIA PVT. LTD.

Report No : CE23-000719.002

Issue Date : 05/05/2023

JOE No : CE23-000719

Report Control No : CER0000384645

NABL Accredited Tests

Analysis	Method	Result	Unit	Requirement/Limit As per Client	
				Min	Max

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SGS India Pvt. Ltd.

Mullu Laboratory, 28 B/1 (SP), 28 B/2 (SP), Hind Main Road, Opposite to State Bank of India, Ambattur Industrial Estate, Chennai - 600 058, Tel: 91-44-66081600
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SAMPLE NOT DRAWN BY SGS INDIA PVT. LTD.

Report No : CE23-000719.002

Issue Date : 05/05/2023

JOE No : CE23-000719

Report Control No : CER0000384645

Non-Accredited tests

Analysis	Method	Result	Unit	Requirement/Limit As per Client	
				Min	Max
DISCIPLINE: Pyridine	CHEMICAL In-house SOP by GC-MS & GC-MS/MS	Absent	µg/L	-	35000
2,4-Dinitrotoluene	In-house SOP by GC-MS & GC-MS/MS	Absent	µg/L	-	30000

Remark : Toxicity parameters were analyzed in TCLP leachate
TCLP leachate prepared as per USEPA 1311 method

Per pro SGS India Private Ltd

Nathiya_J

Authorized Signatory

Per pro SGS India Private Ltd

K_MANO HARAN

Authorized Signatory

****End of Report****



TC-5006

SAMPLE NOT DRAWN BY SGS INDIA PVT. LTD.

Report No : CE23-000719.003

Issue Date : 05/05/2023

JOE No : CE23-000719

Report Control No : CER0000384645

Customer Provided Information

Sample Name : ETP SLUDGE

Customer Name : AMRIT BOTTLERS PRIVATE LIMITED

Customer Address : CHANDPUR HARBANS P.O. DABHASEMAR

Postal Code : 224133

State : Uttar Pradesh

Country : INDIA

Sample Qty. : 1kg

Recd. : ETP

Sampling Location : ETP

Lab Provided Information

Sample Type : ETP SLUDGE

Received on : 24/04/2023

Registered on : 24/04/2023

Test Start-End Date : 24/04/2023 - 05/05/2023

NABL Group : Pollution & Environment

NABL Sub Group : Wastes (Liquid/Slurry/Sludge/Solid/Semi-Solid)

NABL Accredited Tests

Analysis	Method	Result	Unit	Requirement/Limit As per Client	
				Min	Max
DISCIPLINE: BIOLOGICAL					
F.coliforms	APHA 23 Edn Chapter 9221.E	<1.8	MPN/100ml		
Salmonella spp	APHA 23rd Edn 9260B	Absent	per 25g		
DISCIPLINE: CHEMICAL					
Chlordane	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	30
Endrin	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	20
Heptachlor & its epoxide	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	8
Hexachlorobenzene	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	30000
Lindane	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	400

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Report No : CE23-000719.003

Issue Date : 05/05/2023

JOE No : CE23-000719

Report Control No : CER0000384645

NABL Accredited Tests

Analysis	Method	Result	Unit	Requirement/Limit As per Client	
				Min	Max
Methoxychlor	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	10000
2,4,5-TP or Fenoprop (Silvex)	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	1000
2,4-D	USEPA 8151A : 1996 (by LC-MS/MS)	<3	µg/L	-	10000
Pentachlorophenol	USEPA 8041A : 2007 (by GC-FID)	854.5	µg/L	-	100000
2,4,5-Trichlorophenol	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	400000
2,4,6-Trichlorophenol	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	2000
2-Methylphenol (o-Cresol)	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	-
3-Methylphenol & 4-Methylphenol (m & p-Cresol)	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	-
Total cresol (o, m, p)	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	4200000
Phenol	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	5000
Chlorobenzene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	100000
Carbon tetrachloride	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	500
Chloroform	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	6000
1,2-dichloroethane	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	500
1,1-dichloroethene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	700
1,4-dichlorobenzene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	7500
Hexachlorobutadiene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	500
Trichloroethylene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	500
Tetrachloroethylene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	700

Page 2 of 5

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TC-5006

SAMPLE NOT DRAWN BY SGS INDIA PVT. LTD.

Report No : CE23-000719.003

Issue Date : 05/05/2023

JOE No : CE23-000719

Report Control No : CER0000384645

NABL Accredited Tests

Analysis	Method	Result	Unit	Requirement/Limit As per Client	
				Min	Max
Vinyl chloride	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	200
Benzene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	500
Arsenic as As	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Barium as Ba	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	0.6	mg/L	-	100.0
Cadmium as Cd	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	1.0
Total chromium as Cr	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Lead as Pb	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Mercury as Hg	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	0.2
Selenium as Se	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	1.0
Silver as Ag	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Bismuth as Bi	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Cobalt as Co	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Zinc as Zn	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	1.2	mg/L	-	150.0
Polychlorinated biphenyls (PCB)	USEPA 1311 : 1992 & USEPA 8082A : 2007 (by GC-MS)	<0.05	µg/L	-	50000
Total releasable HCN	USEPA Chapter - 7 of SW-846: 2020 & 9213: 1996	<10.0	mg/kg	-	-
Corrosive (i) & (iii) pH at 25 °C	USEPA 9040C: 2004	8.52	-	-	≤ 2 or ≥ 12
Ignitability or Flammability (Flash point)	ASTM D7094 : 2013 (Modified continuously closed cup flash point method)	No flash @ 60	°C	-	< 60
Comment	ASTM D7094 : 2013 (Modified continuously closed cup flash point method)	Non flammable	-	-	-
Reactive (iv) Total releasable H2S	USEPA Chapter - 7 of SW-846: 2020 & 9034: 1996	12.5	mg/kg	-	-
Nitrobenzene	SO-IN-MUL-TE-085	<0.1	mg/L	-	2
Methylethylketone	SO-IN-MUL-TE-085	<1.0	mg/L	-	200
Hexachloroethane	SO-IN-MUL-TE-085	<0.1	mg/L	-	3
Toxaphene (Camphechlor)	SO-IN-MUL-TE-085	<3	µg/L	-	500

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TC-5006

SAMPLE NOT DRAWN BY SGS INDIA PVT. LTD.

Report No : CE23-000719.003

Issue Date : 05/05/2023

JOE No : CE23-000719

Report Control No : CER0000384645

NABL Accredited Tests

Analysis	Method	Result	Unit	Requirement/Limit As per Client	
				Min	Max

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SAMPLE NOT DRAWN BY SGS INDIA PVT. LTD.

Report No : CE23-000719.003

Issue Date : 05/05/2023

JOE No : CE23-000719

Report Control No : CER0000384645

Non-Accredited tests

Analysis	Method	Result	Unit	Requirement/Limit As per Client	
				Min	Max
DISCIPLINE: Pyridine	CHEMICAL In-house SOP by GC-MS & GC-MS/MS	Absent	µg/L	-	35000
2,4-Dinitrotoluene	In-house SOP by GC-MS & GC-MS/MS	Absent	µg/L	-	30000

Remark : Toxicity parameters were analyzed in TCLP leachate
TCLP leachate prepared as per USEPA 1311 method

Per pro SGS India Private Ltd



Nathiya_J

Authorized Signatory

Per pro SGS India Private Ltd



K_MANOCHARAN

Authorized Signatory

****End of Report****



efrac

Edward Food Research & Analysis Centre Limited

63

ULR-TC581723000011659F

QA.15.0.0.3

TEST REPORT

ISSUED TO Amrit Bottlers Private Limited Chandpur Harbans, P.O.Dabhasemar Faizabad - 224133 KIND ATTENTION : Mr.Sanjay Singh	REPORT NO : EFRAC/2023/ENV/02193 ISSUE DATE : 01/06/2023 CUSTOMER REF : TRF REF. DATE : 20/05/2023 PAGE NO : 01 of 04
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SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS			
Sample Receipt Date	: 20/05/2023	Sample Quantity Received	: 1000 ml
Sample Registration Date	: 25/05/2023	Sample Quantity Used	: 1000 ml
Sample Registration No	: EFRAC/2023/ENV/02193/03/MB/ 05604	Sample Submitted/Drawn by	: EFRAC
Sample Type	: ETP Outlet Water	Sampling Date	: N/A
Batch No	: Date of Sampling-16.05.2023	Sampling Method	:
		Sampler Name	:
		Sample Condition	: Fit For Analysis
SAMPLE ANALYSIS DETAILS			
Analysis Starting Date	: 26/05/2023	Analysis Completion Date	: 30/05/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Microbiological Parameters						
1	Faecal Coliform	MPN/100ml	IS 1622:1981 RA 2019	N/A	Absent	Not Detected**

Remarks : ** Less than 2 MPN/100ml ; Requirement given as per ES-RQ-225



Dr. Biswapriya Das
Group Leader
Authorized Signatory

LOQ:Limit of Quantitation;BLQ:Below Limit of Quantitation;UOM:Unit of Measurement;MAX:Maximum;MIN:Minimum;NMT:Not More Than;NLT:Not Less Than.
PR:Present;AB:Absent.

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Research & Analysis Centre:Subhas Nagar,PO:Nilgunj Bazar,Barasat,Kolkata-700121,Phone +91 33 7112 2800,
Email:efrac@efrac.org,Website:www.efrac.org,CIN-U24100WB1921PLC004311



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Edward Food Research & Analysis Centre Limited



ULR-TC581723000011659F

QA.15.0.0.3

TEST REPORT

ISSUED TO	REPORT NO : EFRAC/2023/ENV/02193
Amrit Bottlers Private Limited	ISSUE DATE : 01/06/2023
Chandpur Harbans, P.O.Dabhasemar	CUSTOMER REF : TRF
Faizabad - 224133	REF. DATE : 20/05/2023
KIND ATTENTION : Mr.Sanjay Singh	PAGE NO : 02 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS			
Sample Receipt Date	: 20/05/2023	Sample Quantity Received	: 3800 ml
Sample Registration Date	: 25/05/2023	Sample Quantity Used	: 3800 ml
Sample Registration No	: EFRAC/2023/ENV/02193/03/WC/ 07701	Sample Submitted/Drawn by	: EFRAC
Sample Type	: ETP Outlet Water	Sampling Date	: 16/05/2023
Batch No	: Date of Sampling-16.05.2023	Sampling Method	: APHA 23rd Edition 1060 B
		Sampler Name	:
		Sample Condition	: Fit For Analysis
SAMPLE ANALYSIS DETAILS			
Analysis Starting Date	: 26/05/2023	Analysis Completion Date	: 01/06/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters						
1	Total Ammonia	mg/L	APHA 23rd Edition 4500 NH3 C	N/A	Max:2	1.54
2	Bio-Chemical Oxygen Demand (BOD) (5 Days)	mg/L	APHA 23rd Edition 5210 B & IS 3025 (Part 44) : 1993	N/A	Max:50	6.8
3	Chemical Oxygen Demand (COD)	mg/L	APHA 23rd Edition 5220 B	N/A	Max:150	40.67
4	Residual free Chlorine	mg/L	APHA 23rd Edition 4500 Cl G	0.05	Max:0.1	<0.05
5	Colour	Hazen	APHA 23rd Edition 2120 C	N/A	Max:100	<1.0

Remarks : The Sample conforms to the requirements of ENV-RQ-225.



Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

LOQ:Limit of Quantitation;BLQ:Below Limit of Quantitation;UOM:Unit of Measurement;MAX:Maximum;MIN:Minimum;NMT:Not More Than;NLT:Not Less Than.
PR:Present;AB:Absent.

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Email:efraclab@efrac.org,Website:www.efrac.org,CIN-U24100WB1921PLC004311



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ULR-TC581723000011659F

QA.15.0.0.3

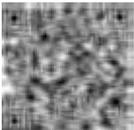
TEST REPORT

ISSUED TO Amrit Bottlers Private Limited Chandpur Harbans, P.O.Dabhasemar Faizabad - 224133 KIND ATTENTION : Mr.Sanjay Singh	REPORT NO : EFRAC/2023/ENV/02193 ISSUE DATE : 01/06/2023 CUSTOMER REF : TRF REF. DATE : 20/05/2023 PAGE NO : 03 of 04
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TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters (Contd.)						
6	Oil & Grease	mg/L	APHA 23rd Edition 5520 B	N/A	Max:10	4
7	pH Value	—	APHA 23rd Edition 4500 H+ B	N/A	6.5-8.0	7.5
8	Phosphorous (P)	mg/L	APHA 23rd Edition 4500 P D	N/A	Max:2	0.17
9	Total Suspended Solids (TSS)	mg/L	APHA 23rd Edition 2540 D	N/A	Max:50	20
10	Total Dissolved Solids (TDS)	mg/L	APHA 23rd Edition 2540 C	N/A	Max:2000	847
11	Sulphates	mg/L	APHA 23rd Edition 4500 SO4-- E	N/A	Max:250	32.27
12	Temperature	°C	APHA 23rd Edition 2550 B	N/A	--	24.5
13	Hexavalent Chromium (as Cr6+)	mg/L	APHA 23rd Edition 3500 Cr B	0.02	--	<0.02
14	Surfactants (LAS)-reacting to methylene blue	mg/L	APHA 23rd Edition 5540 C	0.10	Max:0.5	<0.10
15	Total Nitrogen	mg/L	APHA 23rd Edition 4500 N	N/A	Max:5	3.22
16	Dissolved Oxygen	mg/L	APHA 23rd Edition 4500 O C	N/A	Min:4.0	5.70

Remarks : The Sample conforms to the requirements of ENV-RQ-225.



Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

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ULR-TC581723000011659F

QA.1 5.0.0.3

TEST REPORT

ISSUED TO Amrit Bottlers Private Limited Chandpur Harbans, P.O.Dabhasemar Faizabad - 224133 KIND ATTENTION : Mr.Sanjay Singh	REPORT NO : EFRAC/2023/ENV/02193 ISSUE DATE : 01/06/2023 CUSTOMER REF : TRF REF. DATE : 20/05/2023 PAGE NO : 04 of 04
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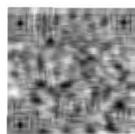
SAMPLE DETAILS

<u>SAMPLE REGISTRATION DETAILS</u>			
Sample Receipt Date	: 20/05/2023	Sample Quantity Received	: 200 ml
Sample Registration Date	: 25/05/2023	Sample Quantity Used	: 200 ml
Sample Registration No	: EFRAC/2023/ENV/02193/03/MT/ 07769	Sample Submitted/Drawn by	: EFRAC
Sample Type	: ETP Outlet Water	Sampling Date	: N/A
Batch No	: Date of Sampling-16.05.2023	Sampling Method	:
		Sampler Name	:
		Sample Condition	: Fit For Analysis
<u>SAMPLE ANALYSIS DETAILS</u>			
Analysis Starting Date	: 26/05/2023	Analysis Completion Date	: 29/05/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Heavy Metals						
1	Aluminium (Al)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	0.002
2	Cadmium (Cd)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.02	<0.0002
3	Total Chromium(Cr)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	<0.001
4	Iron(Fe)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	0.055
5	Lead (Pb)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.10	<0.0002

Remarks : Requirements given as per ENV-RQ-225



Arun Kumar
(E. CODE: EC56744)
Authorized Signatory

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TEST REPORT

ISSUED TO Amrit Bottlers Private Limited Chandpur Harbans, P.O.Dabhasemar Faizabad - 224133 KIND ATTENTION : Mr.Sanjay Singh	REPORT NO : EFRAC/2023/ENV/02191 ISSUE DATE : 01/06/2023 CUSTOMER REF : TRF REF. DATE : 20/05/2023 PAGE NO : 01 of 04
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SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS	
Sample Receipt Date : 20/05/2023	Sample Quantity Received : 1000 ml
Sample Registration Date : 25/05/2023	Sample Quantity Used : 1000 ml
Sample Registration No : EFRAC/2023/ENV/02191/03/MB/ 05602	Sample Submitted/Drawn by : EFRAC
Sample Type : ETP Plant Outside Discharge Water	Sampling Date : N/A
Batch No : Upstream; Date of Sampling-16.05.2023	Sampling Method :
	Sampler Name :
	Sample Condition : Fit For Analysis
SAMPLE ANALYSIS DETAILS	
Analysis Starting Date : 26/05/2023	Analysis Completion Date : 30/05/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Microbiological Parameters						
1	Faecal Coliform	MPN/100ml	IS 1622:1981 RA 2019	N/A	Absent	Not Detected**

Remarks : ** Less than 2 MPN/100ml ; Requirement given as per ES-RQ-225



Dr. Biswapriya Das
Group Leader
Authorized Signatory

LOQ:Limit of Quantitation;BLQ:Below Limit of Quantitation;UOM:Unit of Measurement;MAX:Maximum;MIN:Minimum;NMT:Not More Than;NLT:Not Less Than.
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TEST REPORT

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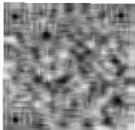
SAMPLE DETAILS

<u>SAMPLE REGISTRATION DETAILS</u>			
Sample Receipt Date	: 20/05/2023	Sample Quantity Received	: 3800 ml
Sample Registration Date	: 25/05/2023	Sample Quantity Used	: 3800 ml
Sample Registration No	: EFRAC/2023/ENV/02191/03/WC/ 07699	Sample Submitted/Drawn by	: EFRAC
Sample Type	: ETP Plant Outside Discharge Water	Sampling Date	: 16/05/2023
Batch No	: Upstream; Date of Sampling-16.05.2023	Sampling Method	: APHA 23rd Edition 1060 B
		Sampler Name	:
		Sample Condition	: Fit For Analysis
<u>SAMPLE ANALYSIS DETAILS</u>			
Analysis Starting Date	: 26/05/2023	Analysis Completion Date	: 01/06/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters						
1	Total Ammonia	mg/L	APHA 23rd Edition 4500 NH3 C	N/A	Max:2	1.40
2	Bio-Chemical Oxygen Demand (BOD) (5 Days)	mg/L	APHA 23rd Edition 5210 B & IS 3025 (Part 44) : 1993	N/A	Max:50	6.6
3	Chemical Oxygen Demand (COD)	mg/L	APHA 23rd Edition 5220 B	N/A	Max:150	44.64
4	Residual free Chlorine	mg/L	APHA 23rd Edition 4500 Cl G	0.05	Max:0.1	<0.05
5	Colour	Hazen	APHA 23rd Edition 2120 C	N/A	Max:100	<1.0

Remarks : The Sample conforms to the requirements of ENV-RQ-225.



Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

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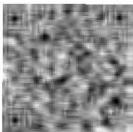
TEST REPORT

ISSUED TO Amrit Bottlers Private Limited Chandpur Harjans, P.O.Dabhasemar Faizabad - 224133 KIND ATTENTION : Mr.Sanjay Singh	REPORT NO : EFRAC/2023/ENV/02191 ISSUE DATE : 01/06/2023 CUSTOMER REF : TRF REF. DATE : 20/05/2023 PAGE NO : 03 of 04
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TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters (Contd.)						
6	Oil & Grease	mg/L	APHA 23rd Edition 5520 B	N/A	Max:10	3
7	pH Value	—	APHA 23rd Edition 4500 H+ B	N/A	6.5-8.0	7.6
8	Phosphorous (P)	mg/L	APHA 23rd Edition 4500 P D	N/A	Max:2	0.18
9	Total Suspended Solids (TSS)	mg/L	APHA 23rd Edition 2540 D	N/A	Max:50	17
10	Total Dissolved Solids (TDS)	mg/L	APHA 23rd Edition 2540 C	N/A	Max:2000	837
11	Sulphates	mg/L	APHA 23rd Edition 4500 SO4-- E	N/A	Max:250	31.65
12	Temperature	°C	APHA 23rd Edition 2550 B	N/A	--	24.5
13	Hexavalent Chromium (as Cr6+)	mg/L	APHA 23rd Edition 3500 Cr B	0.02	--	<0.02
14	Surfactants (LAS)-reacting to methylene blue	mg/L	APHA 23rd Edition 5540 C	0.10	Max:0.5	<0.10
15	Total Nitrogen	mg/L	APHA 23rd Edition 4500 N	N/A	Max:5	2.94
16	Dissolved Oxygen	mg/L	APHA 23rd Edition 4500 O C	N/A	Min:4.0	5.40

Remarks : The Sample conforms to the requirements of ENV-RQ-225.



Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

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TEST REPORT

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SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS	
Sample Receipt Date : 20/05/2023	Sample Quantity Received : 200 ml
Sample Registration Date : 25/05/2023	Sample Quantity Used : 200 ml
Sample Registration No : EFRAC/2023/ENV/02191/03/MT/ 07767	Sample Submitted/Drawn by : EFRAC
Sample Type : ETP Plant Outside Discharge Water	Sampling Date : N/A
Batch No : Upstream; Date of Sampling-16.05.2023	Sampling Method :
	Sampler Name :
	Sample Condition : Fit For Analysis
SAMPLE ANALYSIS DETAILS	
Analysis Starting Date : 26/05/2023	Analysis Completion Date : 29/05/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Heavy Metals						
1	Aluminium (Al)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	0.003
2	Cadmium (Cd)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.02	<0.0002
3	Total Chromium(Cr)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	<0.001
4	Iron(Fe)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	0.043
5	Lead (Pb)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.10	<0.0002

Remarks : Requirements given as per ENV-RQ-225



Arun Kumar
(E. CODE: EC56744)
Authorized Signatory

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TEST REPORT

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SAMPLE DETAILS

<u>SAMPLE REGISTRATION DETAILS</u>			
Sample Receipt Date	: 20/05/2023	Sample Quantity Received	: 1000 ml
Sample Registration Date	: 25/05/2023	Sample Quantity Used	: 1000 ml
Sample Registration No	: EFRAC/2023/ENV/02192/03/MB/ 05603	Sample Submitted/Drawn by	: EFRAC
Sample Type	: ETP Plant Outside Discharge Water	Sampling Date	: N/A
Batch No	: Downstream; Date of Sampling-16.05.2023	Sampling Method	:
		Sampler Name	:
		Sample Condition	: Fit For Analysis
<u>SAMPLE ANALYSIS DETAILS</u>			
Analysis Starting Date	: 26/05/2023	Analysis Completion Date	: 30/05/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Microbiological Parameters						
1	Faecal Coliform	MPN/100ml	IS 1622:1981 RA 2019	N/A	Absent	Not Detected**

Remarks : ** Less than 2 MPN/100ml ; Requirement given as per ES-RQ-225



Dr. Biswapriya Das
Group Leader
Authorized Signatory

LOQ:Limit of Quantitation;BLQ:Below Limit of Quantitation;UOM:Unit of Measurement;MAX:Maximum;MIN:Minimum;NMT:Not More Than;NLT:Not Less Than.
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SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS	
Sample Receipt Date : 20/05/2023	Sample Quantity Received : 3800 ml
Sample Registration Date : 25/05/2023	Sample Quantity Used : 3800 ml
Sample Registration No : EFRAC/2023/ENV/02192/03/WC/ 07700	Sample Submitted/Drawn by : EFRAC
Sample Type : ETP Plant Outside Discharge Water	Sampling Date : 16/05/2023
Batch No : Downstream; Date of Sampling-16.05.2023	Sampling Method : APHA 23rd Edition 1060 B
	Sampler Name :
	Sample Condition : Fit For Analysis
SAMPLE ANALYSIS DETAILS	
Analysis Starting Date : 26/05/2023	Analysis Completion Date : 01/06/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters						
1	Total Ammonia	mg/L	APHA 23rd Edition 4500 NH3 C	N/A	Max:2	1.40
2	Bio-Chemical Oxygen Demand (BOD) (5 Days)	mg/L	APHA 23rd Edition 5210 B & IS 3025 (Part 44) : 1993	N/A	Max:50	6.5
3	Chemical Oxygen Demand (COD)	mg/L	APHA 23rd Edition 5220 B	N/A	Max:150	41.66
4	Residual free Chlorine	mg/L	APHA 23rd Edition 4500 Cl G	0.05	Max:0.1	<0.05
5	Colour	Hazen	APHA 23rd Edition 2120 C	N/A	Max:100	2.0

Remarks : The Sample conforms to the requirements of ENV-RQ-225.



Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

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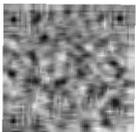
TEST REPORT

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TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters (Contd.)						
6	Oil & Grease	mg/L	APHA 23rd Edition 5520 B	N/A	Max:10	3
7	pH Value	—	APHA 23rd Edition 4500 H+ B	N/A	6.5-8.0	7.5
8	Phosphorous (P)	mg/L	APHA 23rd Edition 4500 P D	N/A	Max:2	0.20
9	Total Suspended Solids (TSS)	mg/L	APHA 23rd Edition 2540 D	N/A	Max:50	24
10	Total Dissolved Solids (TDS)	mg/L	APHA 23rd Edition 2540 C	N/A	Max:2000	994
11	Sulphates	mg/L	APHA 23rd Edition 4500 SO4-- E	N/A	Max:250	29.43
12	Temperature	°C	APHA 23rd Edition 2550 B	N/A	--	24.6
13	Hexavalent Chromium (as Cr6+)	mg/L	APHA 23rd Edition 3500 Cr B	0.02	--	<0.02
14	Surfactants (LAS)-reacting to methylene blue	mg/L	APHA 23rd Edition 5540 C	0.10	Max:0.5	<0.10
15	Total Nitrogen	mg/L	APHA 23rd Edition 4500 N	N/A	Max:5	3.08
16	Dissolved Oxygen	mg/L	APHA 23rd Edition 4500 O C	N/A	Min:4.0	5.60

Remarks : The Sample conforms to the requirements of ENV-RQ-225.



Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

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TEST REPORT

ISSUED TO Amrit Bottlers Private Limited Chandpur Harbans, P.O.Dabhasemar Faizabad - 224133 KIND ATTENTION : Mr.Sanjay Singh	REPORT NO : EFRAC/2023/ENV/02192 ISSUE DATE : 01/06/2023 CUSTOMER REF : TRF REF. DATE : 20/05/2023 PAGE NO : 04 of 04
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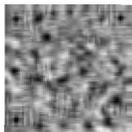
SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS	
Sample Receipt Date : 20/05/2023	Sample Quantity Received : 200 ml
Sample Registration Date : 25/05/2023	Sample Quantity Used : 200 ml
Sample Registration No : EFRAC/2023/ENV/02192/03/MT/ 07768	Sample Submitted/Drawn by : EFRAC
Sample Type : ETP Plant Outside Discharge Water	Sampling Date : N/A
Batch No : Downstream; Date of Sampling-16.05.2023	Sampling Method :
	Sampler Name :
	Sample Condition : Fit For Analysis
SAMPLE ANALYSIS DETAILS	
Analysis Starting Date : 26/05/2023	Analysis Completion Date : 29/05/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Heavy Metals						
1	Aluminium (Al)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	0.008
2	Cadmium (Cd)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.02	<0.0002
3	Total Chromium(Cr)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	<0.001
4	Iron(Fe)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	0.086
5	Lead (Pb)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.10	<0.0002

Remarks : Requirements given as per ENV-RQ-225



Arun Kumar
(E. CODE: EC56744)
Authorized Signatory

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PR:Present;AB:Absent.

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TEST REPORT

ISSUED TO	REPORT NO	: EFRAC/2023/ENV/02189
Amrit Bottlers Private Limited	ISSUE DATE	: 01/06/2023
Chandpur Harbans, P.O.Dabhasemar	CUSTOMER REF	: TRF
Faizabad - 224133	REF. DATE	: 20/05/2023
KIND ATTENTION : Mr.Sanjay Singh	PAGE NO	: 01 of 04

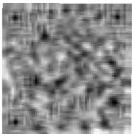
SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS	
Sample Receipt Date	: 20/05/2023
Sample Registration Date	: 25/05/2023
Sample Registration No	: EFRAC/2023/ENV/02189/03/MB/ 05600
Sample Type	: ETP + STP Mix Water
Batch No	: Date of Sampling-16.05.2023 .
Sample Quantity Received	: 1000 ml
Sample Quantity Used	: 1000 ml
Sample Submitted/Drawn by	: EFRAC
Sampling Date	: N/A
Sampling Method	:
Sampler Name	:
Sample Condition	: Fit For Analysis
SAMPLE ANALYSIS DETAILS	
Analysis Starting Date	: 26/05/2023
Analysis Completion Date	: 30/05/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Microbiological Parameters						
1	Faecal Coliform	MPN/100ml	IS 1622:1981 RA 2019	N/A	Absent	Not Detected**

Remarks : ** Less than 2 MPN/100ml ; Requirement given as per ES-RQ-225

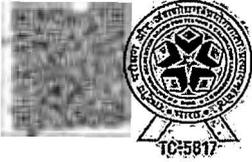


Dr. Biswapriya Das
Group Leader
Authorized Signatory

LOQ:Limit of Quantitation;BLQ:Below Limit of Quantitation;UOM:Unit of Measurement;MAX:Maximum;MIN:Minimum;NMT:Not More Than;NLT:Not Less Than.
PR:Present;AB:Absent.

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TEST REPORT

ISSUED TO	REPORT NO	: EFRAC/2023/ENV/02189
Amrit Bottlers Private Limited	ISSUE DATE	: 01/06/2023
Chandpur Harbans, P.O.Dabhasemar	CUSTOMER REF	: TRF
Faizabad - 224133	REF. DATE	: 20/05/2023
KIND ATTENTION : Mr.Sanjay Singh	PAGE NO	: 02 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS	
Sample Receipt Date	: 20/05/2023
Sample Registration Date	: 25/05/2023
Sample Registration No	: EFRAC/2023/ENV/02189/03/WC/ 07697
Sample Type	: ETP + STP Mix Water
Batch No	: Date of Sampling-16.05.2023 .
Sample Quantity Received	: 3800 ml
Sample Quantity Used	: 3800 ml
Sample Submitted/Drawn by	: EFRAC
Sampling Date	: 16/05/2023
Sampling Method	: APHA 23rd Edition 1060 B
Sampler Name	:
Sample Condition	: Fit For Analysis
SAMPLE ANALYSIS DETAILS	
Analysis Starting Date	: 26/05/2023
Analysis Completion Date	: 01/06/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters						
1	Total Ammonia	mg/L	APHA 23rd Edition 4500 NH3 C	N/A	Max:2	1.40
2	Bio-Chemical Oxygen Demand (BOD) (5 Days)	mg/L	APHA 23rd Edition 5210 B & IS 3025 (Part 44) : 1993	N/A	Max:50	6.1
3	Chemical Oxygen Demand (COD)	mg/L	APHA 23rd Edition 5220 B	N/A	Max:150	42.66
4	Residual free Chlorine	mg/L	APHA 23rd Edition 4500 Cl G	0.05	Max:0.1	<0.05
5	Colour	Hazen	APHA 23rd Edition 2120 C	N/A	Max:100	<1.0

Remarks : The Sample conforms to the requirements of ENV-RQ-225.



Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

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TEST REPORT

ISSUED TO Amrit Bottlers Private Limited Chandpur Harbans, P.O.Dabhasemar Faizabad - 224133 KIND ATTENTION : Mr.Sanjay Singh	REPORT NO : EFRAC/2023/ENV/02189 ISSUE DATE : 01/06/2023 CUSTOMER REF : TRF REF. DATE : 20/05/2023 PAGE NO : 03 of 04
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TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters (Contd.)						
6	Oil & Grease	mg/L	APHA 23rd Edition 5520 B	N/A	Max:10	3
7	pH Value	—	APHA 23rd Edition 4500 H+ B	N/A	6.5-8.0	7.6
8	Phosphorous (P)	mg/L	APHA 23rd Edition 4500 P D	N/A	Max:2	0.23
9	Total Suspended Solids (TSS)	mg/L	APHA 23rd Edition 2540 D	N/A	Max:50	23
10	Total Dissolved Solids (TDS)	mg/L	APHA 23rd Edition 2540 C	N/A	Max:2000	842
11	Sulphates	mg/L	APHA 23rd Edition 4500 SO4-- E	N/A	Max:250	30.44
12	Temperature	°C	APHA 23rd Edition 2550 B	N/A	--	24.5
13	Hexavalent Chromium (as Cr6+)	mg/L	APHA 23rd Edition 3500 Cr B	0.02	--	<0.02
14	Surfactants (LAS)-reacting to methylene blue	mg/L	APHA 23rd Edition 5540 C	0.10	Max:0.5	<0.10
15	Total Nitrogen	mg/L	APHA 23rd Edition 4500 N	N/A	Max:5	3.08
16	Dissolved Oxygen	mg/L	APHA 23rd Edition 4500 O C	N/A	Min:4.0	5.30

Remarks : The Sample conforms to the requirements of ENV-RQ-225.



Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

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TEST REPORT

ISSUED TO	REPORT NO : EFRAC/2023/ENV/02189
Amrit Bottlers Private Limited	ISSUE DATE : 01/06/2023
Chandpur Harbans, P.O.Dabhasemar	CUSTOMER REF : TRF
Faizabad - 224133	REF. DATE : 20/05/2023
KIND ATTENTION : Mr.Sanjay Singh	PAGE NO : 04 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS	
Sample Receipt Date : 20/05/2023	Sample Quantity Received : 200 ml
Sample Registration Date : 25/05/2023	Sample Quantity Used : 200 ml
Sample Registration No : EFRAC/2023/ENV/02189/03/MT/ 07765	Sample Submitted/Drawn by : EFRAC
Sample Type : ETP + STP Mix Water	Sampling Date : N/A
Batch No : Date of Sampling-16.05.2023 .	Sampling Method :
	Sampler Name :
	Sample Condition : Fit For Analysis
SAMPLE ANALYSIS DETAILS	
Analysis Starting Date : 26/05/2023	Analysis Completion Date : 29/05/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Heavy Metals						
1	Aluminium (Al)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	0.009
2	Cadmium (Cd)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.02	<0.0002
3	Total Chromium(Cr)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	<0.001
4	Iron(Fe)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	<0.001
5	Lead (Pb)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.10	<0.0002

Remarks : Requirements given as per ENV-RQ-225



Arun Kumar
(E. CODE: EC56744)
Authorized Signatory

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PR:Present;AB:Absent.

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TEST REPORT

ISSUED TO	REPORT NO	: EFRAC/2023/ENV/02188
Amrit Bottlers Private Limited	ISSUE DATE	: 01/06/2023
Chandpur Harbans, P.O.Dabhasemar	CUSTOMER REF	: TRF
Faizabad - 224133	REF. DATE	: 20/05/2023
KIND ATTENTION : Mr.Sanjay Singh	PAGE NO	: 01 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS			
Sample Receipt Date	: 20/05/2023	Sample Quantity Received	: 1000 ml
Sample Registration Date	: 25/05/2023	Sample Quantity Used	: 1000 ml
Sample Registration No	: EFRAC/2023/ENV/02188/03/MB/ 05599	Sample Submitted/Drawn by	: EFRAC
Sample Type	: STP Outlet Water	Sampling Date	: N/A
Batch No	: Date of Sampling-16.05.2023 .	Sampling Method	:
		Sampler Name	:
		Sample Condition	: Fit For Analysis
SAMPLE ANALYSIS DETAILS			
Analysis Starting Date	: 26/05/2023	Analysis Completion Date	: 30/05/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Microbiological Parameters						
1	Faecal Coliform	MPN/100ml	IS 1622:1981 RA 2019	N/A	Absent	Not Detected**

Remarks : ** Less than 2 MPN/100ml ; Requirement given as per ES-RQ-225



Dr. Biswapriya Das
Group Leader
Authorized Signatory

LOQ:Limit of Quantitation;BLQ:Below Limit of Quantitation;UOM:Unit of Measurement;MAX:Maximum;MIN:Minimum;NMT:Not More Than;NLT:Not Less Than.
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TEST REPORT

ISSUED TO Amrit Bottlers Private Limited Chandpur Harbans, P.O.Dabhasemar Faizabad - 224133 KIND ATTENTION : Mr.Sanjay Singh	REPORT NO : EFRAC/2023/ENV/02188 ISSUE DATE : 01/06/2023 CUSTOMER REF : TRF REF. DATE : 20/05/2023 PAGE NO : 02 of 04
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SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS			
Sample Receipt Date	: 20/05/2023	Sample Quantity Received	: 3800 ml
Sample Registration Date	: 25/05/2023	Sample Quantity Used	: 3800 ml
Sample Registration No	: EFRAC/2023/ENV/02188/03/WC/ 07696	Sample Submitted/Drawn by	: EFRAC
Sample Type	: STP Outlet Water	Sampling Date	: 16/05/2023
Batch No	: Date of Sampling-16.05.2023 .	Sampling Method	: APHA 23rd Edition 1060 B
		Sampler Name	:
		Sample Condition	: Fit For Analysis
SAMPLE ANALYSIS DETAILS			
Analysis Starting Date	: 26/05/2023	Analysis Completion Date	: 01/06/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters						
1	Total Ammonia	mg/L	APHA 23rd Edition 4500 NH3 C	N/A	Max:2	1.12
2	Bio-Chemical Oxygen Demand (BOD) (5 Days)	mg/L	APHA 23rd Edition 5210 B & IS 3025 (Part 44) : 1993	N/A	Max:50	5.8
3	Chemical Oxygen Demand (COD)	mg/L	APHA 23rd Edition 5220 B	N/A	Max:150	37.70
4	Residual free Chlorine	mg/L	APHA 23rd Edition 4500 Cl G	0.05	Max:0.1	<0.05
5	Colour	Hazen	APHA 23rd Edition 2120 C	N/A	Max:100	<1.0

Remarks : The Sample conforms to the requirements of ENV-RQ-225.



Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

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TEST REPORT

ISSUED TO Amrit Bottlers Private Limited Chandpur Harbans, P.O.Dabhasemar Faizabad - 224133 KIND ATTENTION : Mr.Sanjay Singh	REPORT NO : EFRAC/2023/ENV/02188 ISSUE DATE : 01/06/2023 CUSTOMER REF : TRF REF. DATE : 20/05/2023 PAGE NO : 03 of 04
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TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters (Contd.)						
6	Oil & Grease	mg/L	APHA 23rd Edition 5520 B	N/A	Max:10	4
7	pH Value	—	APHA 23rd Edition 4500 H+ B	N/A	6.5-8.0	7.6
8	Phosphorous (P)	mg/L	APHA 23rd Edition 4500 P D	N/A	Max:2	0.25
9	Total Suspended Solids (TSS)	mg/L	APHA 23rd Edition 2540 D	N/A	Max:50	17
10	Total Dissolved Solids (TDS)	mg/L	APHA 23rd Edition 2540 C	N/A	Max:2000	884
11	Sulphates	mg/L	APHA 23rd Edition 4500 SO4-- E	N/A	Max:250	28.12
12	Temperature	°C	APHA 23rd Edition 2550 B	N/A	--	24.6
13	Hexavalent Chromium (as Cr6+)	mg/L	APHA 23rd Edition 3500 Cr B	0.02	--	<0.02
14	Surfactants (LAS)-reacting to methylene blue	mg/L	APHA 23rd Edition 5540 C	0.10	Max:0.5	<0.10
15	Total Nitrogen	mg/L	APHA 23rd Edition 4500 N	N/A	Max:5	2.66
16	Dissolved Oxygen	mg/L	APHA 23rd Edition 4500 O C	N/A	Min:4.0	5.11

Remarks : The Sample conforms to the requirements of ENV-RQ-225.



Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

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TEST REPORT

ISSUED TO Amrit Bottlers Private Limited Chandpur Harbans, P.O.Dabhasemar Faizabad - 224133 KIND ATTENTION : Mr.Sanjay Singh	REPORT NO : EFRAC/2023/ENV/02188 ISSUE DATE : 01/06/2023 CUSTOMER REF : TRF REF. DATE : 20/05/2023 PAGE NO : 04 of 04
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SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS	
Sample Receipt Date : 20/05/2023	Sample Quantity Received : 200 ml
Sample Registration Date : 25/05/2023	Sample Quantity Used : 200 ml
Sample Registration No : EFRAC/2023/ENV/02188/03/MT/ 07764	Sample Submitted/Drawn by : EFRAC
Sample Type : STP Outlet Water	Sampling Date : N/A
Batch No : Date of Sampling-16.05.2023 .	Sampling Method :
	Sampler Name :
	Sample Condition : Fit For Analysis
SAMPLE ANALYSIS DETAILS	
Analysis Starting Date : 26/05/2023	Analysis Completion Date : 29/05/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Heavy Metals						
1	Aluminium (Al)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	0.046
2	Cadmium (Cd)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.02	<0.0002
3	Total Chromium(Cr)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	<0.001
4	Iron(Fe)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	<0.001
5	Lead (Pb)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.10	<0.0002

Remarks : Requirements given as per ENV-RQ-225



Arun Kumar
(E. CODE: EC56744)
Authorized Signatory

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TC-9539

An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12			
NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd.	ULR No.	TC953923000010040F
	Chandpur Harbans,	Test Report No.	ECO/LAB/AS/1174/10040/05/2023
	Dabhasmar Dist. Faizabad (U.P)	Issue Date of Test Report	18.05.2023
Type of Sample	Stack Emission		
Sample Registration No.	1174	Name of Location	DG Set-1 1010 KVA
Sampling Method	IS: 11255	Sample Collected By	Mr. Anish Singh and Mr. Ashok
Date of Sample Collection	11.05.2023	Time of Sample Collection	11.30 A.M.
Date of Sample Received	12.05.2023	Time of Sample Received	5.30 P.M.
Start Date of Analysis	13.05.2023	End Date of Analysis	17.05.2023
Weather Condition	Sunny	Sampling Duration	25.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/10040/05/2023
	Humidity: 54%		
Instrument Name & Lab ID	Stack Kit	ECO/STK/HO/01 (Calibration Due dt:01.06.2023)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	38.0
II) Above the Platform(m)	3.0		
Material of Stack	MS	Stack Temperature (°C)	276.0
Stack Attached	DG Set-1	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	1010 KVA	Cross Sectional Area of Stack (m ²)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	16.15
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm ³ /sec.)	0.649
Fuel Consumption (L/hr.)	90.0	Load (Amp.)	80%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O ₂)	Limit as per EC issued by MoEF&CC
1.	Particulate Matter (PM)	mg/Nm ³	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	62.48	75
2.	Sulphur Dioxide (SO ₂)	mg/Nm ³	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	21.52	-
3.	Nitrogen Oxides (NO _x)	mg/Nm ³	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	110.40	360
4.	Carbon Monoxide (CO)	mg/Nm ³	IS:13270	0.2-90	121.20	150

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

1. Test results relate to the items sampled & amp; tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By

Technical Manager
(Abhishek Kumar Singh)

Authorized By

Quality Manager
(Reena Tripathi)



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E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1Z1

An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	Test Report No.	ECO/LAB/AS/1174/10040/05/2023
		Issue Date of Test Report	18.05.2023
Type of Sample	Stack Emission		
Sample Registration No.	1174	Name of Location	DG Set-1 1010 KVA
Sampling Method	IS: 11255	Sample Collected By	Mr. Anish Singh and Mr. Ashok
Date of Sample Collection	11.05.2023	Time of Sample Collection	11.30 A.M.
Date of Sample Received	12.05.2023	Time of Sample Received	5.30 P.M.
Start Date of Analysis	13.05.2023	End Date of Analysis	17.05.2023
Weather Condition	Sunny	Sampling Duration	25.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/10040/05/2023
	Humidity: 54%		
Instrument Name & Lab ID	Stack Kit	ECO/STK/HO/01 (Calibration Due dt:01.06.2023)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	38.0
II) Above the Platform(m)	3.0		
Material of Stack	MS	Stack Temperature (°C)	276.0
Stack Attached	DG Set-I	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	1010 KVA	Cross Sectional Area of Stack (m ²)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	16.15
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm ³ /sec.)	0.649
Fuel Consumption (L/hr.)	90.0	Load (Amp.)	80%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O ₂)	Limit as per EC issued by MoEF& CC
1.	Non Methane Hydrocarbon (NMHC)	mg/Nm ³	IS-13270	0.2-90	14.56	100

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By

Technical Manager
(Abhishek Kumar Singh)

Authorized By

Quality Manager
(Reena Tripathi)



An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd.	ULR No.	TC953923000010041F
	Chandpur Harbans,	Test Report No.	ECO/LAB/AS/1174/10041/05/2023
	Dabhasemar Dist. Faizabad (U.P)	Issue Date of Test Report	18.05.2023
Type of Sample	Stack Emission		
Sample Registration No.	1174	Name of Location	DG Set-2 1010 KVA
Sampling Method	IS: 11255	Sample Collected By	Mr. Anish Singh and Mr. Ashok
Date of Sample Collection	11.05.2023	Time of Sample Collection	12.10 P.M.
Date of Sample Received	12.05.2023	Time of Sample Received	5.30 P.M.
Start Date of Analysis	13.05.2023	End Date of Analysis	17.05.2023
Weather Condition	Sunny	Sampling Duration	26.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/10041/05/2023
	Humidity: 54%		
Instrument Name & Lab ID	Stack Kit	ECO/STK/HO/01 (Calibration Due dt:01.06.2023)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	39.0
II) Above the Platform(m)	3.0	Stack Temperature (°C)	286.0
Material of Stack	MS	Inside Diameter of Stack at sampling port (M)	0.30
Stack Attached	DG Set-2	Cross Sectional Area of Stack (m ²)	0.071
Capacity of DG Set	1010 KVA	Velocity of Flue Gas (m/sec.)	16.22
Shape of Stack	Circular	Flow Rate of Flue Gas (Nm ³ /sec.)	0.643
Type of Fuel used	HSD	Load (Amp.)	81%
Fuel Consumption (L/hr.)	90.0	Pollution Control Unit	-
Type of firing	Automatic		

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O ₂)	Limit as per EC issued by MoEF & CC
1.	Particulate Matter (PM)	mg/Nm ³	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	46.50	75
2.	Sulphur Dioxide (SO ₂)	mg/Nm ³	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	23.44	-
3.	Nitrogen Oxides (NO _x)	mg/Nm ³	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	135.62	360
4.	Carbon Monoxide (CO)	mg/Nm ³	IS:13270	0.2-90	108.00	

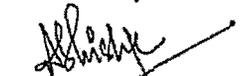
Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

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2. Test report shall not be reproduced except in full without approval of the laboratory.
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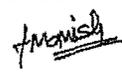
----End of Report----

Verified By



Technical Manager
(Abhishek Kumar Singh)

Authorized By



Quality Manager
(Anish Singh)





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Second Floor Hall, House No. B-1/8, Sector-H, Allganj, Lucknow - 226 024

Phone No. : 0522 - 4079201/2746282

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E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1Z1

An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	Test Report No.	ECO/LAB/AS/1174/10041/05/2023
		Issue Date of Test Report	18.05.2023
Type of Sample	Stack Emission		
Sample Registration No.	1174	Name of Location	DG Set-2 1010 KVA
Sampling Method	IS: 11255	Sample Collected By	Mr. Anish Singh and Mr. Ashok
Date of Sample Collection	11.05.2023	Time of Sample Collection	12.10 P.M.
Date of Sample Received	12.05.2023	Time of Sample Received	5.30 P.M.
Start Date of Analysis	13.05.2023	End Date of Analysis	17.05.2023
Weather Condition	Sunny	Sampling Duration	26.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/10041/05/2023
	Humidity: 54%		
Instrument Name & Lab ID	Stack Kit	ECO/STK/HO/01 (Calibration Due dt:01.06.2023)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	39.0
II) Above the Platform(m)	3.0	Stack Temperature (°C)	286.0
Material of Stack	MS	Inside Diameter of Stack at sampling port (M)	0.30
Stack Attached	DG Set-2	Cross Sectional Area of Stack (m ²)	0.071
Capacity of DG Set	1010 KVA	Velocity of Flue Gas (m/sec.)	16.22
Shape of Stack	Circular	Flow Rate of Flue Gas (Nm ³ /sec.)	0.643
Type of Fuel used	HSD	Load (Amp.)	81%
Fuel Consumption (L/hr.)	90.0	Pollution Control Unit	-
Type of firing	Automatic		

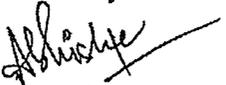
Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O ₂)	Limit as per EC issued by MoEF& CC
1.	Non Methane Hydrocarbon (NMHC)	mg/Nm ³	IS 13270	0.2-90	10.88	100

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.
Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By


Technical Manager
(Abhishek Kumar Singh)

Authorized By


Quality Manager
(Reena Tripathi)



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E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1Z1



TC-9539

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd, Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	ULR No.	TC953923000010042F
		Test Report No.	ECO/LAB/AS/1174/10042/05/2023
		Issue Date of Test Report	18.05.2023
Type of Sample	Stack Emission		
Sample Registration No.	1174	Name of Location	DG Set-3 1010 KVA
Sampling Method	IS: 11255	Sample Collected By	Mr. Anish Singh and Mr. Ashok
Date of Sample Collection	11.05.2023	Time of Sample Collection	12.40 P.M.
Date of Sample Received	12.05.2023	Time of Sample Received	5.30 P.M.
Start Date of Analysis	13.05.2023	End Date of Analysis	17.05.2023
Weather Condition	Sunny	Sampling Duration	25.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/10042/05/2023
	Humidity: 54%		
Instrument Name & Lab ID	Stack Kit	ECO/STK/HO/01 (Calibration Due dt:01.06.2023)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details

I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	39.0
II) Above the Platform(m)	3.0		
Material of Stack	MS	Stack Temperature (°C)	272.0
Stack Attached	DG Set-3	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	1010 KVA	Cross Sectional Area of Stack (m ²)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	15.82
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm ³ /sec.)	0.642
Fuel Consumption (L/hr.)	90.0	Load (Amp.)	85%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O ₂)	Limit as per EC issued by MOEF& CC
1.	Particulate Matter (PM)	mg/Nm ³	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	43.90	75
2.	Sulphur Dioxide (SO ₂)	mg/Nm ³	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	22.64	-
3.	Nitrogen Oxides (NO _x)	mg/Nm ³	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	114.80	360
4.	Carbon Monoxide (CO)	mg/Nm ³	IS:13270	0.2-90	82.68	150

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By

Abhishek
Technical Manager
(Abhishek Kumar Singh)

Authorized By

Reena
Quality Manager
(Reena Tripathi)

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Second Floor Hall, House No. B-1/8, Sector-H, Allganj, Lucknow - 226 024
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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	Test Report No.	ECO/LAB/AS/1174/10042/05/2023
		Issue Date of Test Report	18.05.2023
Type of Sample	Stack Emission		
Sample Registration No.	1174	Name of Location	DG Set-3 1010 KVA
Sampling Method	IS: 11255	Sample Collected By	Mr. Anish Singh and Mr. Ashok
Date of Sample Collection	11.05.2023	Time of Sample Collection	12.40 P.M.
Date of Sample Received	12.05.2023	Time of Sample Received	5.30 P.M.
Start Date of Analysis	13.05.2023	End Date of Analysis	17.05.2023
Weather Condition	Sunny	Sampling Duration	25.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/10042/05/2023
	Humidity: 54%		
Instrument Name & Lab ID	Stack Kit	ECO/STK/HO/01 (Calibration Due dt:01.06.2023)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	39.0
II) Above the Platform(m)	3.0		
Material of Stack	MS	Stack Temperature (°C)	272.0
Stack Attached	DG Set-3	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	1010 KVA	Cross Sectional Area of Stack (m ²)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	15.82
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm ³ /sec.)	0.642
Fuel Consumption ((L/hr.)	90.0	Load (Amp.)	85%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O ₂)	Limit as per EC issued by MoEF & CC
I.	Non Methane Hydrocarbon (NMHC)	mg/Nm ³	IS:13270	0.2-90	16.55	100

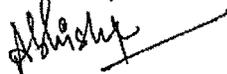
Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

1. Test results relate to the items sampled & tested.
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3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By



Technical Manager
(Abhishek Kumar Singh)

Authorized By



Quality Manager
(Reena Tripathi)



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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd.	ULR No.	TC953923000010043F
	Chandpur Harbans,	Test Report No.	ECO/LAB/AS/1174/10043/05/2023
	Dabhasemar Dist. Faizabad (U.P)	Issue Date of Test Report	18.05.2023
Type of Sample	Stack Emission		
Sample Registration No.	1174	Name of Location	DG Set-5 1010 KVA
Sampling Method	IS: 11255	Sample Collected By	Mr. Anish Singh and Mr. Ashok
Date of Sample Collection	11.05.2023	Time of Sample Collection	01.25 P.M.
Date of Sample Received	12.05.2023	Time of Sample Received	5.30 P.M.
Start Date of Analysis	13.05.2023	End Date of Analysis	17.05.2023
Weather Condition	Sunny	Sampling Duration	25.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/10043/05/2023
	Humidity: 54%		
Instrument Name & Lab ID	Stack Kit	ECO/STK/HO/01 (Calibration Due dt:01.06.2023)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	39.0
II) Above the Platform(m)	3.0		
Material of Stack	MS	Stack Temperature (°C)	280.0
Stack Attached	DG Set-5	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	1010 KVA	Cross Sectional Area of Stack (m ²)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	15.44
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm ³ /sec.)	0.618
Fuel Consumption (L/hr.)	90.0	Load (Amp.)	82%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O ₂)	Limit as per EC issued by MoEF & CC
1.	Particulate Matter (PM)	mg/Nm ³	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	57.10	75
2.	Sulphur Dioxide (SO ₂)	mg/Nm ³	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	26.42	-
3.	Nitrogen Oxides (NO _x)	mg/Nm ³	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	112.00	360
4.	Carbon Monoxide (CO)	mg/Nm ³	IS:13270	0.2-90	121.80	150

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

1. Test results relate to the items sampled & tested.
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3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By

Abhishek

Technical Manager
(Abhishek Kumar Singh)

Authorized By

Reena

Quality Manager
(Reena Tripathi)



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An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	Test Report No.	ECO/LAB/AS/1174/10043/05/2023
		Issue Date of Test Report	18.05.2023
Type of Sample	Stack Emission		
Sample Registration No.	1174	Name of Location	DG Set-5 1010 KVA
Sampling Method	IS: 11255	Sample Collected By	Mr. Anish Singh and Mr. Ashok
Date of Sample Collection	11.05.2023	Time of Sample Collection	01.25 P.M.
Date of Sample Received	12.05.2023	Time of Sample Received	5.30 P.M.
Start Date of Analysis	13.05.2023	End Date of Analysis	17.05.2023
Weather Condition	Sunny	Sampling Duration	25.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/10043/05/2023
	Humidity: 54%		
Instrument Name & Lab ID	Stack Kit	ECO/STK/HO/01 (Calibration Due dt:01.06.2023)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	39.0
II) Above the Platform(m)	3.0		
Material of Stack	MS	Stack Temperature (°C)	280.0
Stack Attached	DG Set-5	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	1010 KVA	Cross Sectional Area of Stack (m ²)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	15.44
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm ³ /sec.)	0.618
Fuel Consumption (L/hr.)	90.0	Load (Amp.)	82%
Type of firing	Automatic	Pollution Control Unit	-

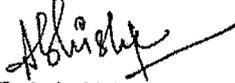
Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O ₂)	Limit as per EC issued by MoEF & CC
1	Non Methane Hydrocarbon (NMHC)	mg/Nm ³	IS-13270	0.2-90	10.84	100

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.
Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By


Technical Manager
(Abhishek Kumar Singh)

Authorized By


Quality Manager
(Reena Tripathi)


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Second Floor Hall, House No. B-1/B, Sector H, Aliganj, Lucknow - 226 024
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E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1Z1



An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd.	ULR No.	TC953923000010044F
	Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	Test Report No.	ECO/LAB/AS/1174/10044/05/2023
		Issue Date of Test Report	18.05.2023
Type of Sample	Stack Emission		
Sample Registration No.	1174	Name of Location	DG Set-6 500 KVA
Sampling Method	IS: 11255	Sample Collected By	Mr. Anish Singh and Mr. Ashok
Date of Sample Collection	11.05.2023	Time of Sample Collection	02.05 P.M.
Date of Sample Received	12.05.2023	Time of Sample Received	5.30 P.M.
Start Date of Analysis	13.05.2023	End Date of Analysis	17.05.2023
Weather Condition	Sunny	Sampling Duration	25.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/10044/05/2023
	Humidity: 54%		
Instrument Name & Lab ID	Stack Kit	ECO/STK/HO/01 (Calibration Due dt:01.06.2023)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details

I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	40.0
II) Above the Platform(m)	3.0		
Material of Stack	MS	Stack Temperature (°C)	276.0
Stack Attached	DG Set-6	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	500 KVA	Cross Sectional Area of Stack (m ²)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	14.25
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm ³ /sec.)	0.576
Fuel Consumption (L/hr.)	80.0	Load (Amp.)	85%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O ₂)	Limit as per EC issued by MoEF& CC
1.	Particulate Matter (PM)	gm/Kw-hr	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	0.055	0.2
2.	Sulphur Dioxide (SO ₂)	gm/Kw-hr	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	0.024	-
3.	Nitrogen Oxides (NO _x)	gm/Kw-hr	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	0.071	4.0 (NO _x +HC)
4.	Carbon Monoxide (CO)	gm/Kw-hr	IS:13270	0.2-90	1.12	3.5

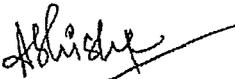
Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

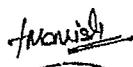
1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By


Technical Manager
(Abhishek Kumar Singh)

Authorized By


Quality Manager
(Reena Tripathi)


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ECOMEN LABORATORIES PVT. LTD.

Second Floor Hall, House No. B-1/B, Sector-H, Aliganj, Lucknow - 226 024

Phone No. : 0522 - 4079201/2746282

E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1ZI


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- An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	Test Report No.	ECO/LAB/AS/1174/10044/05/2023
		Issue Date of Test Report	18.05.2023
Type of Sample	Stack Emission		
Sample Registration No.	1174	Name of Location	DG Set-6 500 KVA
Sampling Method	IS: 11255	Sample Collected By	Mr. Anish Singh and Mr. Ashok
Date of Sample Collection	11.05.2023	Time of Sample Collection	02.05 P.M.
Date of Sample Received	12.05.2023	Time of Sample Received	5.30 P.M.
Start Date of Analysis	13.05.2023	End Date of Analysis	17.05.2023
Weather Condition	Sunny	Sampling Duration	25.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/10044/05/2023
	Humidity: 54%		
Instrument Name & Lab ID	Stack Kit	ECO/STK/HO/01 (Calibration Due dt:01.06.2023)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	40.0
II) Above the Platform(m)	3.0		
Material of Stack	MS	Stack Temperature (°C)	276.0
Stack Attached	DG Set-6	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	500 KVA	Cross Sectional Area of Stack (m ²)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	14.25
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm ³ /sec.)	0.576
Fuel Consumption (L/hr.)	80.0	Load (Amp.)	85%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O ₂)	Limit as per EC issued by MoEF & CC
1.	Hydrocarbon (HC)	gm/Kw-hr	IS-13270	0.2-90	0.52	4.0 (NO _x +HC)

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.
 Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By

 Technical Manager
 (Abhishek Kumar Singh)

Authorized By

 Quality Manager
 (Reena Tripathi)


280

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ECOMEN LABORATORIES PVT. LTD.
Second Floor Hall, House No. B-1/8, Sector H, Aliganj, Lucknow - 226 024
Phone No. : 0522 - 4079201/2746282

E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1Z1



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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd.	ULR No.	TC953923000010045F
	Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	Test Report No.	ECO/LAB/AS/1174/10045/05/2023
		Issue Date of Test Report	18.05.2023
Type of Sample	Stack Emission		
Sample Registration No.	1174	Name of Location	DG Set-7 500 KVA
Sampling Method	IS: 11255	Sample Collected By	Mr. Anish Singh and Mr. Ashok
Date of Sample Collection	11.05.2023	Time of Sample Collection	02.50 P.M.
Date of Sample Received	12.05.2023	Time of Sample Received	5.30 P.M.
Start Date of Analysis	13.05.2023	End Date of Analysis	17.05.2023
Weather Condition	Sunny	Sampling Duration	25.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/10045/05/2023
	Humidity: 54%		
Instrument Name & Lab ID	Stack Kit	ECO/STK/HO/01 (Calibration Due dt:01.06.2023)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	40.0
II) Above the Platform(m)	3.0		
Material of Stack	MS	Stack Temperature (°C)	268.0
Stack Attached	DG Set-7	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	500 KVA	Cross Sectional Area of Stack (m ²)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	14.56
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm ³ /sec.)	0.598
Fuel Consumption (L/hr.)	80.0	Load (Amp.)	85%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O ₂)	Limit as per EC issued by MoEF & CC
1.	Particulate Matter (PM)	gm/Kw-hr	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	0.048	0.2
2.	Sulphur Dioxide (SO ₂)	gm/Kw-hr	IS 11255:Part 2:1985 (Reaff:2019)	5 - 1000	0.023	-
3.	Nitrogen Oxides (NO _x)	gm/Kw-hr	IS 11255:Part 7:2005 (Reaff.:2017)	5 - 1000	0.067	4.0 (NO _x +HC)
4.	Carbon Monoxide (CO)	gm/Kw-hr	IS:13270	0.2-90	1.24	3.5

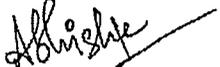
Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By


Technical Manager
(Abhishek Kumar Singh)

Authorized By


Quality Manager
(Reena Tripathi)


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Second Floor Hall, House No. B-1/8, Sector-H, Aliganj, Lucknow - 226 024
Phone No. : 0522 - 4079201/2746282

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E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1Z1

An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	Test Report No.	ECO/LAB/AS/1174/10045/05/2023
		Issue Date of Test Report	18.05.2023
Type of Sample	Stack Emission		
Sample Registration No.	1174	Name of Location	DG Set-7 500 KVA
Sampling Method	IS: 11255	Sample Collected By	Mr. Anish Singh and Mr. Ashok
Date of Sample Collection	11.05.2023	Time of Sample Collection	02.50 P.M.
Date of Sample Received	12.05.2023	Time of Sample Received	5.30 P.M.
Start Date of Analysis	13.05.2023	End Date of Analysis	17.05.2023
Weather Condition	Sunny	Sampling Duration	25.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/10045/05/2023
	Humidity: 54%		
Instrument Name & Lab ID	Stack Kit	ECO/STK/HO/01 (Calibration Due dt:01.06.2023)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	40.0
II) Above the Platform(m)	3.0		
Material of Stack	MS	Stack Temperature (°C)	268.0
Stack Attached	DG Set-7	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	500 KVA	Cross Sectional Area of Stack (m ²)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	14.56
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm ³ /sec.)	0.598
Fuel Consumption (L/hr.)	80.0	Load (Amp.)	85%
Type of firing	Automatic	Pollution Control Unit	-

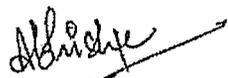
Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O ₂)	Limit as per EC issued by MoEF& CC
1.	Hydrocarbon (HC)	gm/Kw-hr	IS:13270	0.2-90	1.02	4.0 (NO _x +HC)

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.
Note:

1. Test results relate to the items sampled & tested.
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3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By


Technical Manager
(Abhishek Kumar Singh)

Authorized By


Quality Manager
(Reena Tripathi)





An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	ULR No.	TC953923000010046F
		Test Report No.	ECO/LAB/AS/1174/10046/05/2023
		Issue Date of Test Report	18.05.2023
Type of Sample	Stack Emission		
Sample Registration No.	1174	Name of Location	Boiler Emission
Sampling Method	IS: 11255	Sample Collected By	Mr. Anish Singh and Mr. Ashok
Date of Sample Collection	12.05.2023	Time of Sample Collection	11.50 A.M.
Date of Sample Received	12.05.2023	Time of Sample Received	5.30 P.M.
Start Date of Analysis	13.05.2023	End Date of Analysis	17.05.2023
Weather Condition	Sunny	Sampling Duration	42.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/10046/05/2023
	Humidity: 54%		
Instrument Name & Lab ID	Stack Kit	ECO/STK/HO/01 (Calibration Due dt:01.06.2023)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level (m)	30.0	Ambient Temperature (°C)	38.0
II) Above the Platform (m)	7.0		
Material of Stack	M.S.	Stack Temperature (°C)	130.0
Stack Attached	Boiler (UP 7368)	Inside Diameter of Stack at sampling port (m)	1.00
Capacity of Boiler	8 Ton/ Hr.	Cross Sectional Area of Stack (M ²)	0.785
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	7.06
Type of Fuel Used	Briquette	Flow Rate of Flue Gas (Nm ³ /sec.)	6.65
Fuel Consumption (T/day)	18.0	Type of Firing	Automatic
Operating Load (T/Hr.)	4.5		

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 12%CO ₂)	Standards as per CPCB
1.	Particulate Matter (PM)	mg/Nm ³	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	368.52	800.0
2.	Sulphur Dioxide (SO ₂)	mg/Nm ³	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	27.14	-
3.	Nitrogen Oxides (NOx)	mg/Nm ³	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	51.48	-

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

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3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By

Abhishek

Technical Manager
(Abhishek Kumar Singh)

Authorized By

Reena

Quality Manager
(Reena Tripathi)



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LABORATORIES PVT LTD.

ECOMEN LABORATORIES PVT. LTD.

Second Floor Hall, House No. B-1/8, Sector H, Aliganj, Lucknow - 226 024

Phone No. : 0522 - 4079201/2746282

E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1Z1



An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	ULR No.	TC953923000010047F
		Test Report No.	ECO/LAB/AS/1174/10047/05/2023
		Issue Date of Test Report	18.05.2023
Type of Sample	Stack Emission		
Sample Registration No.	1174	Name of Location	Boiler Emission
Sampling Method	IS: 11255	Sample Collected By	Mr. Anish Singh and Mr. Ashok
Date of Sample Collection	12.05.2023	Time of Sample Collection	2.05 P.M.
Date of Sample Received	12.05.2023	Time of Sample Received	5.30 P.M.
Start Date of Analysis	13.05.2023	End Date of Analysis	17.05.2023
Weather Condition	Sunny	Sampling Duration	41.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/10047/05/2023
	Humidity: 54%		
Instrument Name & Lab ID	Stack Kit	ECO/STK/HO/01 (Calibration Due dt:01.06.2023)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	30.0	Ambient Temperature (°C)	37.0
II) Above the Platform(m)	15.0		
Material of Stack	M.S.	Stack Temperature (°C)	157.0
Stack Attached	Boiler (UP 6808)	Inside Diameter of Stack at sampling port (m)	1.0
Capacity of Boiler	6 Ton/ Hrs.	Cross Sectional Area of Stack (M ²)	0.785
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	7.82
Type of Fuel Used	Briquette	Flow Rate of Flue Gas (Nm ³ /sec.)	4.42
Fuel Consumption(kg/day)	5000	Type of Firing	Automatic
Operating Load (T/Hr.)	4.5		

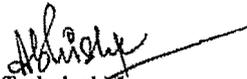
Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 12%CO ₂)	Standards as per CPCB
1.	Particulate Matter (PM)	mg/Nm ³	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	228.00	800.0
2.	Sulphur Dioxide (SO ₂)	mg/Nm ³	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	26.27	-
3.	Nitrogen Oxides (NOx)	mg/Nm ³	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	58.68	-

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.
Note:

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3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By


Technical Manager
(Abhishek Kumar Singh)

Authorized By


Quality Manager
(Reena Tripathi)




N.T. BLOOMFIELD
enterprises

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ANNEXURE: F (Lolly)

(101)

N.T. Bloomfield Enterprises
Correspondence Address & Regd. Office :
5/299, F/F sarai Mohalla, Near Baburam
school, Sona Sweet, Shahdara, Delhi-110032.
Phone : +91-8076703080
GST No. : 07AAPFN1688L1ZJ
Website : www.ntbloomfield.com

CALIBRATION CERTIFICATE

This Product has been fully tested to below readings

Customer Name : AMRIT BOTTLERS PVT LTD

Testing Date : 01-06-2023

Technical Parameters

Serial No. : 21022002906	Size : 200mm
Product Type : EMF	Flow Range 0.1130.000 M ³ ./Hr.
Model : MAG-110	Electrode Type : SS-316L
Mounting : INTEGRAL	K - Factor : 1.1999

Observation Table

S.No.	Actual Flow Rate	Observed Flow Rate	Actual Totalizer(Ltr)	Observed Totalizer(Ltr)
1	119.6M ³ /Hr.	119.6M ³ /Hr.	9762	9761
2	326.9M ³ /Hr.	326.8M ³ /hr	9794	9793
3	516.3M ³ /Hr.	516.1M ³ /Hr.	9867	9865
4	783.7M ³ /Hr.	783.4M ³ /Hr.	9922	9919
5	988.8M ³ /Hr.	988.5M ³ /Hr.	9982	9979

This is to certify that the above product is warranted for a period of 1 year

Authorised By



" N.T. Bloomfield Enterprises"



N.T. BLOOMFIELD
enterprises

285

N.T. Bloomfield Enterprises (102)
Correspondence Address & Regd: Office :
5/299, F/F sarai Mohalla, Near Baburam
school, Sona Sweet, Shahdara, Delhi-110032
Phone : +91-8076703080
GST No. : 07AAPFN1688L1ZJ
Website : www.ntbloomfield.com

Water quality UV analyzer test & Calibration report

Date of Calibration: 01.06.2023

Customer: M/s AMRIT BOTTLERS PVT LTD CHANDPUR HARBANS, P.O. DABHASEMAR, AYODHYA, FAIZABAD- 224133, UTTAR PRADESH	Name: Water quality analyzer Model: WDET-3000 SI NO. : WDet-VI20190237 PO No: ABEN-PO-00042-1 PO Date: 20-11-2019
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Measuring Parameters & Ranges:

COD: 0-500 mg/L

BOD: 0-500 mg/L

TSS: 0-100 mg/L

PH Meter: 0-14

Flow: 2.83-283 m3/h

Our service engineer has visited at your site and successfully calibrated the online water monitoring system, also tested PH values with solutions. So, the reading going on server of all parameters as follows:

COD: 51.75 mg/L

BOD: 12.76 mg/L

TSS: 26.92 mg/L

PH Meter: 7.44

Flow: 49.45m3/h

Checked By



(Pooja)

Additional Reply filed by M/s Amrit Bottlers Pvt. Ltd. in O.A. No.584/22 [Durga Prasad Yadav & Ors. vs. State of Uttar Pradesh & Ors.]

1 message

Abhinav Anand <abhinav.legal@gmail.com>
To: csup@nic.in, rofaizabad@uppcb.com, dmayo.up@up.gov.in

Sat, Jul 22, 2023 at 10:54 AM

Sir /Madam,

Kindly find attached herein the Additional Reply to be filed by the Respondent No.5 /Project Proponent i.e. M/s Amrit Bottlers Pvt. Ltd. before the Hon'ble National Green Tribunal, New Delhi in O.A. No.584 of 2022 titled as "*Durga Prasad Yadav & Ors. vs. State of Uttar Pradesh & Ors.*"

Regards,

Abhinav Anand
(Advocate)
Mob: 9582416270

**Additional Reply by R5 - O.A. No.584 of 2022.pdf**
15229K